चारियों की कैटेगराइजेशन की एक कमेटी बनी
है और कहा जाता है कि माननीय खन्ना साहब
ने तीन साल पहले यह कहा था कि इसकी
जो रिपोर्ट आई थी उसको चार महीने में
प्रकाशित कर देंगे लेकिन चार महीने की अपेका
तीन साल हो जाने के बाद भी इसका प्रतिवेदन
प्रकाशित नहीं किया। कर्मचारियों ने लगातार
इसकी कई दिनों से मांग की। परिणाम यह
हुआ है कि कल से ही उनके जो उपाध्यक्ष हैं वे
भूख हड़ताल पर बैठे हैं और आज से 4 कर्मचारी और भूख हड़ताल पर बैठ गये हैं। तो
यह स्थिति बद से बदतर न हो जाय इसलिये
सरकार इसके लिये तुरंत कदम उठाये और
यहां पर आ कर उसके बारे में वक्तव्य दे।
यही निवेदन है।

Budget (Railways)

MR. CHAIRMAN: We will now proceed to the Railway Budget.

THE BUDGET (RAILWAYS), 1966-67 —contd.

Shri M. P. Bhargava (Uttar Pradesh): Mr. Chairman, Sir, first of all I want to congratulate all the railway-men in general, and railwaymen of the northern region in particular, for the splendid work which they did during the recent Indo-Pakistani conflict. Many of them tried to do their duty even at the risk of their lives. They all deserve congratulations and I am sure the whole House will agree with me when I voice the feelings of the House for congratulating uch railwaymen.

[THE VICE-CHAMMAN (SHRI M. RUTHNASWAMY) in the CHAIR]

I admire the stewardship of the hon. Minister for Railways, Shri S. K. Patil, and his two colleagues, Dr. Ram Subhag Singh, and Shr Sham Nath, for the impressive record of work which has been put in by the Railways during recent years, and this work is very evident it we go through the book "Indian Railways" which the Railways have brought out, and it we compare the chart given in the beginning "A Fifteen-Year Summary" of the Railways'.

achievements from 1950-51 to 1964-65, everybody will come to only one conclusion that the work of the Railways has been splendid and they deserve all congratulations.

Now having said that I want to offer a few remarks, and my first remark is about the treatment which the Railways are giving to their electrical personnels. As the House probably knows, there is a Member (Mechanical) in the Railway Board. The pace of electrification is fast increasing and in times to come electric locomotives are to replace steam locomotives, and therefore it is necessary that a Member (Electrical) is appointed in the Railway Board on the lines Member (Mechanical), because the problems which v/ill be facing the Railways as far as electrical works are concerned, will be increasing day by day, and it is only in the fitness of things that an early decision is taken by the Railway Ministry and the Railway Board for the creation of the post of Member (Electrical) in the Railway Board. Along with the creation of this post I would like the appointment of a Chief Electrical Engineer, on the lines of the Chief Mechanical Engineer, in the Railways, and other electrical posts on the lines of the machanical posts, to be created in the Railways, so that the work of electrification is carried on smoothly and well in time to come.

The second point which I want to stress is this. I was going through the figures of the amounts of money spent by the various Zonal Railways on passengers' amenities, and I find in many cases that the amount allotted for this purpose has not been fully utilised by the Railways. I hope nobody will make out a case that there is no case for providing more and more passenger 'amenities, and if that is the case I fail to understand why the allotted money, on this account, is not being spent by the Railways, and why the travelling public is deprived of some more amenities which could have been given to the passengers by tlie money which goes unutilised.

Coming to the next question of accidents I put a question in this House on the 24th February, 1966 asking "(a) how many railway accidents have taken place since Ilth December, 1965, (b) what has been the total loss of life in these accidents; and (c) how many of the accidents were du

(Shri M.P. Bhargava.)

io human failures?" The replies given \o me were "(a) During the period 11-12-1965 to 31-1-1966, that is, during about a month and a half; 205 train accidents, in the categories of collisions, derailments, trains running into road traffic at level crossings and fires in trains, took place on the Indian Government Railways, "(b) Sixteen"—this is the number of deaths. "(c) Of the 140 accidents in which enquiries have so far been completed, 77 were due to the failure of railway staff. Enquiries mto the remaining 65 cases have not so far been finalised. Now this is the record of accidents in one and a half months. Accidents do happen in life and I am one ■of those who believe that, howsoever efficient management may be, whatever precautions are taken, accidents will be there. But I want to emphasise one aspect of the whole thing and it is this, whether we are in a Therefore what I feel the Railway

Board should do is to tackle this problem seriously, to appoint some people to go round the Zonal Railways on behalf of the Railway Board to find out the condition of the relationship of the officers and tlie staff for themselves, come back and report to the Railway Board what they have seen, and then, the Railway Board, especially the Member in charge of staff should apply his mind to these cases and try to create an atmosphere where everybody will feel that he is working for the nation, that he has a particular job to do and he must do it. And again I am happy to see that in anytime of crisis our railway men rise to the occasion and always try to do their duty. If they can do that in the case of an emergency I fail to understand why that sense of duty should not be there all the time. If there are any snags about it they must be removed.

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One thing which has been worrying me position to eliminate the so-called human quite a lot and about which I have been raising failure in the case of accidents, whether the questions in this House quite often is this Railway Board -have studied the question subject of seniority of the subordinate staff. from the angle of avoiding railwaymen's The House is well aware of the case of the human failure and whether there are any claim tracers where their seniority was played causes for this human failure. And this is with some seven or eight times and one list exactly what I want to impress. ff we analyse after another was being issued by the Railway the whole thing—railway working—what I Board. That mean> that all those who are feel is that at some places there is lack of co-affected by them were not in a position to ordination between the various departments know whore they actually stood. If that be the of the Railways on the one hand, and there is case how can the Railway Board or the lack or co-ordinations between the Zonal Railway Administration expect that these Railways and the Railway Board on the other persons will give the best out of themselves? hand, and what worries me most is the lack Now that is only one case that I had referred of human treatment, in some cases, in the to. But there are cases after cases coming to high-collared small bosses of the Railways in light and the latest which has come to my the treatment meted out by them to their knowledge is about stenographer-; and subordinate staff. And this is a thing which assistants. A seniority list was supposed to should demand the attention of the Railway have been issued in 1960 and it was thought Board. These officers think that they are high that this would be the final list. On the basis of bosses and they have nothing to do with that seniority Ust many of the senior either the engineering side or the operational stenographers were promoted as section side, or anything, that they are there just to officers and they were working in those posts pass orders and see that those orders are for three or four and in some cases even longer •carried out somehow. The human touch, the periods. Then I fail to understand why all on a human element between the officers and the sudden in 1964 the bright idea came to the subordinate staff is missing in many cases, authorities of the Railway Board or of the They treat as if the subordinate officers are Zonal Railways that fresh seniority list should their subordinates and they have no self- be issued. What was the basis for it and was it respect of their own, and that is why, done with a view to help-some of the sometimes, trouble arises on this account. favourities of the Railway Board officials or for what other reason I it was done, I fail to understand. Ths

result was that many persons who were senior in the list that was issued in 1980 were been made for their stay at night? demoted and were sent down in the list. I would quote one or two instances for the hon. And the reply given was that the head-Minister to check up. Persons who in the list quarters of the running staff of this train was of 1960 had the positions 50, 52 and 61 found Jhansi; that the number of nights in a month that in the new list their places were 75, 76 and on an average they have to stay outside their 87. There will be other cases also, a number headquarters was five. To. the question of them which can be cited. I do not know whether any arrangements have been made why ihe officers of the Railway Board who are for their stay at night the answer was like this so jealous of their own seniority and about: iheir own rights and privileges cannot do' justice to the subordinate staff who have for their stay at night at New Delhi." been placed entirely at their mercy for their rights and privileges to be preserved. I just want to put one question to them. How would that this train —Taj Express- runs between they feel if one gazetted officer whose Agra and Delhi and it runs 30 days in a seniority was 2 and who was looking month. If you say that the headquarters for forward to his promotion to a higher post, this running staff is at Jhansi, I don't know found himself one fine morning that he had been relegated to the position of No. 17 or No. 20 and that his chances of promotion had been set back by several years? How would he Why should he not have the same feeling when it is the claim of his subordinates 7 How can you play with the seniority of the people who are working under you 7 have assured them their rights and privileges and you should see that these rights and privileges are given to them. I would beg of the Railway Minister to see that such cases of favouritism and nepotism are reduced and a fair deal is given to the railway men so that they can put in their best in the cause of the nation. (Time hell rings). Sir, 1 have taken only ten minutes. I will be finishing soon.

THE VICE-CHAIRMAN (SHRI M. RUTHNASWAMY): That is the time allotted to Congress Members.

SHRI M. P. BHARGAVA: I will be finishing just now, Sir.

Another question which I had put to the Railway Minister was as follows:

'Will the Minister of Railways be pleased to state:

- (a) the headquarters of the running staff of the Taj Express;
- (b) the number of nights in a month on an average they have to stay outside their headquarters; and

(c) whether any arrangements have

"Running room facilities are available

Now, the House is well aware of the fact

THE MINISTER OF STATE w THe MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): That is because the Southern Express is also being operated by the same staff.

SHRI M. P. BHARGAVA: I would beg of the hon. Minister not to mislead the House. I know for certain that the Southern Express and the Ds Luxe staff have nothing to do with the Taj, Express. It is well known that it has a separate staff and they work 30 days in a month. I have had the privilege of travelling in this train quite often and I meet the same set of people every day. What I understand is that for 5 days in a month they are on leave, that is to say, once a week, and these five days is the period that they are expected to spend at their houses. Do you expect them to go to their houses when they are relieved at 10 o' clock from duty from the Taj Express 7 Do you expect them to run to Jhansi and join duty the next morning? My information is that for 26 days in a month they have to stay away from their headquarters because they have to spend their nights in Delhi which is the halting station for the night for the Taj Express. How can they spend 26 days away from their headquarters, I fail to-understand. Probably the hon. Minister in, his reply will be able to clarify the situation.

Next there is a small suggestion that I. would like to make and that relates to the time-tables which are issued by the Zona!

[Shri M. P. Bhargava.]

Railways. Formerly the practice was'that in these Zonal Railway time tables a brief outline of the foreign railways and their timing's were also given, I mean of the important trains, so that any person who bought any Zonal Railway time-table could consult that time-table and find out the timings of the main trains in the other Zonal Railways also. I do not know for what reason this practice has been discontinued and now a person who wants to travel in two or three Zonal Railways also and he is not able to get the timings of even the important trains in any one of the Zonal Railway time-tables.

Thank you.

श्री गोडे मुराहरि (उत्तर प्रदेश) : उप-सभाध्यक्ष महोदय, इतने सालों के बाद रेलवे के बारे में बहस होती है तो ताज्जुब होता है कि 18 साल पहले जो लाइनें थीं उससे आगे हम नहीं बढ़ पाये हैं । हम कुछ इधर उधर लाइनें जरूर बना पाये, लेकिन हमने हिन्दुस्तान में कोई वढे पैमाने पर नई लाइनें नहीं डालीं । इसलिए मैं जानना चाहता हूं कि सरकार इस दिशा में क्यों नहीं पहल करती क्योंकि अवतक जो कुछ हुआ बह तो सिर्फ जो पुरानी चीजें हमारे पास धीं उसको रिपियर करना या उसके ऊपर जो मेन्टेनेंस का काम होना है उसको करना जारी है और यही सब काम हमारी सरकार कर रही है। लेकिन हमारी सरकार अभी तक कोई नई लाइन बड़े पैमाने पर नहीं बना पाई है।

एक चीज और है और वह यह है कि हमारे यहां बाडगेज और नैरोगेज की लाइनें हैं और उनको एक करने का काम अभी तक नहीं हुआ है।

जगह जगह पर नैरोगेज की भी बड़ोतरी करने की कोशिश होती है। मैं तो यह जानना चाहूंगा कि अभी जो हमारा खर्चा वढ़ रहा है, यह दो गेंबेज होने की वजह से तो नहीं बढ़ रहा है। यदि ऐसा है, तो नैरो गेंज की खो साइनें हैं उनको बाद नेज करने की कोशिस क्यों नहीं हो रही है।

एक चीच यह भी देखने में आली है कि हमारे देश में एक तो नेशनलाइण्ड रेलवे है, सेकिन इसके साथ साथ कुछ ऐसी कम्पनियां भी हैं जो अपनी रेखवे चलाती हैं। तो यह भी जानना चाहंगा कि ये सब जो छोटो छोटी लाइट रेलवे हैं और जो प्राइवेट कम्पनियों की रेलवे हैं, इन को क्यों नहीं सरकार अपने हाथ में लेकर के नेशनलाइण्ड कर लेती ? इन सब बातों के बारे में रेलवे मिनिस्टी को सोचना चाहिये। यह इसलिये भी जरूरी है क्योंकि जहां पर इस तरह की रेलवे चल रही हैं वहां पर जो पैसेंजर फेवर स्ट्रक्चर है वह में समझता हूं कि जो आपकी रेलवे का है उसके मुताविक नहीं कलता । वे अपने ही टिकट के दाम रखते हैं। तो इस ढंग से एक ही देश के अन्दर असग असग फेयर रखना ठीक नहीं होगा ?

साय-साथ में कुछ ऐसी रेलवेज का भी जिक करना चाहूंगा जहां पर रेलवे बनाते बक्त जो कैंपिटल एक्सपेंडीचर था उसकी निकासने के लिये फेयसें ज्यादा रखे गये में। जो हिल रेलवेज कहलाती हैं उनमें टिकट के दाम इस तरह से रखें गये थे कि पहने जो ज्यादा खर्च हुआ था उन रेसवेज को बनावे के लिये, वह निकासा जाय। उसकी बहुत साल हो चुके हैं और वह खर्च भी निकल गया है, लेकिन उन रेलवेज के फेयसें अभी तक ज्यादा हैं। तो इस दिला में भी रेलवे मिनिस्ट्री को देखना चाहिये और जहां सक हो सके इन सारे फेयसें को एक करने की कोशिश करनी चाहिये।

वेश में जब रेल के बारे में हम बात करते हैं, तो एक तरफ तो कांग्रेस यह कहती है कि हम समाजवाद की ओर चल रहे हैं, लेकिन कांग्रेस का समाजवाद. जिस तरह से वेश में जल रहा है उसी तरह से रेस के वर्जे भी चलते हैं। उसमें एयर कंडीशंड भी रहेगा, फर्स्ट क्लास भी रहेगा, फिर एयर कंडीशंड वर्ड क्लास भी रहेगा, धैकेंड क्लास भी रहेगा,

थर्ड क्लास भी रहेगा, यानी हमारे देश में चार से ज्यादा दर्जे चलते हैं । मैं तो यह चाहंगा कि इन सब दर्जों को खत्म करने के बाद सिर्फ दो क्लास रखिये, एक दूर जाने वालों के लिये और एक नजदीक जाने वालों के लिये। दूर का सफर करने वालों को जो सविधाएं दी जानी चाहिये, उनको देने की कोशिश कीजिये। उनके लिये सोने की सुविधा हो, अच्छे खाने पीने की सविधाएं रेलवे की ओर से होनी चाहिये और वह भी कोशिश कर के देना चाहिये । लेकिन जो नजदीक सफर करने वाले हैं उनके लिये अच्छा सिटिंग अरेंजमेंट हो तो बह काफी हो जाता है। तो इस दिशा में रेलवे को सोचना चाहिये और दो बलासेज की व्यवस्था करनी चाहिये, एक नजदीक का सफर करने वालों के लिये और एक दूर का सफर करने वालों के लिये। जब तक यह नहीं होगा तब तक कई एयरकंडीशंड डिब्बे खाली चलेंगे। अभी मैं कलकत्ता से आ रहा था तो बगल में एक एयरकंडीशंड डिब्बा था। मेंने यह देखा कि उस परे एयरकंडीशंड डिब्बे में सिर्फ दो पैसेंजर थे जो कलकत्ता से दिल्ली तक उसमें आये । उसकी जगह पर अगर कोई तीसरे दर्जे का डिब्बा होता तो बहुत से लोग जो स्टेशनों पर छट जाते हैं उनको जगह मिल जाती आजकल थर्ड क्लास के डिब्बों में पशओं से ब्री हालत होती है और उस ब्री हालत को हम ठीक कर सकते थे। कई बार इस बारे में कहा गया लेकिन अभी तक सरकार ने कुछ सोचा नहीं है । तो मैं चाहूंगा कि इन सब चीजों के बारे में सरकार सोचे।

मैं रेलवे मिनिस्टी का ध्यान इस ओर भी खींचंगा कि जो छोटी मोटी ब्रांच लाइनें हैं उनमें जिस ढंग से रेलवे की सम्पत्ति की लुट होती है उसको बन्द करने की कोशिश क्यों नहीं होती । जो छोटी मोटी ब्रांच लाइनें हैं वहां पर किसी डिब्बे में आप को सीट कटी हुई मिलेगी, किसी में शीशा टूटा हुआ मिलेगा या किसी में जो नल है उसको कोई ले गया होगा । वहां पर ये सब चोरियां होती हैं और कुछ गुंडागर्दी भी शायद होती है। इसके बारे

में रेलवे मिनिस्ट्री को सोचना चाहिये। मैं समझता हं कि इसमें साल भर में कई लाख रुपये का नक्सान रेलवे को होता होगा क्योंकि हर एक ब्रांच लाइन में यह हालत मैंने देखी है। इसलिये इसको रोकने के लिये यदि कोई प्रबन्ध नहीं होगा, चाहे वह रेलवे प्रोटेक्शन फोर्स के द्वारा हो या और किसी तरह से हों, तो हर साल रेलवे को कई लाख रुपये का नक्सान होता रहेगा ।

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ताज्ज्व है कि हर साल वजट पेश होता है और हर साल उसमें कुछ न कुछ बढ़ोतरी हो जाती है पैसेंजर फेयर में या फेट में। इस चीज को कहीं न कहीं रोकना चाहिये। यह सही है कि रेलवे जनरल रेवेन्य में काफी रुपया देती है और रेलवे की जो कमाई होती है उसको और कामों के लिये हम देना चाहते हैं। लेकिन एक सेक्टर से देश का सारा रेवेन्य या उसका अधिकांश रेवेन्य हम निकालने की कोशिश करेंगे तो यह मनासिब नहीं होगा क्योंकि जो सफर करने वाला होगा उसी के ऊपर हम सारा बोझ डालते रहें या जो माल भेजता है उसी के ऊपर यह बोझ हम हर साल बढ़ाते रहें तो यह ठीक नहीं होगा। इस की कहीं न कहीं रोक होनी चाहिये।

में एक चीज और कहना चाहंगा। जब रेलवे के सुधार की बात होती है तो रेलवे में जो कारीडोर देन्स हैं, एक कम्पार्टमेंट से दसरे कम्पार्टमेंट तक जाने वाली, उनको बढाना चाहिये क्योंकि आज कल जो हालत है रेलवे में उसको अगर सुधारना है और जो बहत से क्लासेज रेलवे में हैं उनको खत्म करना है. तो ये कारीडोर ट्रेन्स बना कर के हम इस चीज को कर सकते हैं। कभी-कभी यह देखा जाता है कि कई डिब्बों में बहत ज्यादा रश होता है और दूसरे डिब्बों में उतना रश नहीं होता है क्योंकि जब देन स्टेशन पर रुकती है तो विलकुल सामने जो डिब्बा पड़ जाता है सारे लोग उसी में घसने की कोशिश करते हैं और जब वे एक बार घुस जाते हैं तो फिर बाहर नहीं निकलते हैं। इस चीज को अगर सुधारना है तो वह एक ही तरह से हो सकता

[श्री गोड़े मुराहारि]

है और वह कारीडोर ट्रेन्स के जरिये ही हो सकता है।

ऐविसहेंट्स के बारे में भी में रेखवे मिनिस्ट्री को कुछ बनियादी तौर से सोचने की सलाह द्रंगा क्योंकि हर साल ऐक्सिडेंट्स बढ़ते रहना, यह चीज एक प्रोग्नेसिव रेलवे के लिए ठीक नहीं है। मैं चाहंगा कि रेलवे मिनिस्ट्री वनियादी तौर से इसके बारे में इनक्वायरी कराये कि इसकी क्या वजह है। हो सकता है कि यह वहां काम करने वाले कर्मचारियों की वजह से हो। हो सकता है कि यह कुछ टेकनिकल डिफेक्टस की वजह से हो, या यह भी हो सकता है कि जो हमारा सिस्टम या आर्गेनाइजेशन है रेलवे का उसी की वजह से यह सब चल रहा हो। इसलिये मैं चाहंगा कि वनियादी तौर से इसके बारे में कोई एक इन्ववायरी हो। आज में देखता हं कि कई जगह रेलवे लेविल क्रासिग्स की वजह से लोगों को बहुत तक्लीफ होती है। बड़े-बड़े शहरों में या और जगह पर जहां लेविस कार्भिय होते हैं वहां वे घंटा-घंटा भर यन्द रहते हैं और लोग खड़े रहते हैं । वैसे रूल यह है कि दस मिनट पहले ही वह गेट बन्द होने चाहिये, लेकिन यह देखा गया है कि उसको वे घंटों बन्द रखते हैं। इस तरह उससे लोगों को बहुत तक्लीफ भी होती है, लेकिन फिर भी मैं समझता हं कि रेलवे आर्गेनाइजेशन में ऐसे कई कारण हैं जिन की वजह से ये ऐक्सिडेंटस हो रहे हैं। लेविल फासिंग को छोड़िये क्योंकि वह तो एक अलग सी बात है, लेकिन यह जो रेलवे का आर्मेनाइजेशन है उसमें भी कुछ तब्बीली हो तो शायद इन ऐक्सिडेंट्स को हम रीक सकेंगे।

कई ऐसी संस्थाएं हैं जिनका किसी को पता नहीं है, लेकिन उनको रेलवे पासेज दिए जाते हैं। कभी कभी जिक इस सदन में आया और दूसरे सदन में आया कि उस संस्था के नेता लोगों को पासेज दिए गए। में चाहूंगा कि पास देने की जो परम्परा है उसे खत्म किया जाय। यह जाने हए लोगों को पास देने की वजह बन सकती है और अध्टाचार का भी जरिया हो सकता है। साथ साथ रैल थे में जो और अध्टाचार होता हैं उसको भी रोकने की कोशिश होनी चाहिये। में जानता हूं कि रेल वे में जो रिजर्वेशन के बारे में करप्यन है उसको खत्म नहीं किया जा सका है, अभी तक यह चालू है, लोगों को सीट नहीं मिलती, लेकिन कुछ पैसा देने पर मिल जाती है। यह अभी तक चालू है, इसको रोकने की कोशिश होनी चाहिए।

साथ-साथ में यह भी चाहंगा कि जो पैसिजर एसोसिएसन को रिप्रेजेंटेशन देते हैं अपनी कन्सलटेटिव कमेटी में, उसके झारे में भी कुछ तबदीली होनी चाहिए क्योंकि में देखता हूं कि उसपर ज्यादातर ऐसे लोगों को आप रिप्रेजेंटेशन देते हैं जो या तो विजनेस या व्यापारिक संस्थाओं के लोग हैं या कुछ ऐसे व्यक्ति हैं जिन्हें आप समझते हैं कि असरदार हैं। इनमें कई व्यक्ति ऐसे हैं जो बहुत सालों से उस पर हैं। पता नहीं कब एकबार कन्सल-टैटिय कमेटी में आपने उनको नियुक्त कर दिया, लेकिन आज उनका असर क्या है. आज उनकी क्या स्थिति है उसकी आप इन्ववायरी नहीं करते और उनको फिर भी कन्सलटेटिव कमेटी में ले लेते हैं। इस चीज को रोकना चाहिए और पैसिजर एसोसिएशन्स को उसमें ज्यादा रिप्रेजेंटेशन दें तो बेहतर होगा ।

में एक चीज और कहना चाहूंगा। यह यह है कि जो रेलवे यूनियन्स के बारे में सरकार की नीति है वह बिलकुल गलत है। में खास करके जिक करना चाहता हूं ईस्टर्न रेलवेमेन यूनियन का। ईस्टर्न रेलवेमेन यूनियन में जो पहले के पदाधिकारी थे उन्होंने कुछ अजीव रुख अख्तियार किया हुआ है। वहां ज्यादातर डेलीगेट लोगों ने दूसरे पदाधिकारियों को चुन लिया है, किर भी ये लोग पहले से चले आ रहे हैं और रेलवे एडिमिनिस्ट्रेशन की तरफ से इनको मदद मिलती हैं। यह भी हमको मालूम है कि कई ऐसे लोग हैं जिनको मुगल-सराय और दानापुर डिवीजन्स में ट्रांसफर आर्डस भी दिए गए हैं, रेलवे मिनिस्ट्री को कई बार लिखा भी गया है। हमको लगता है इसमें कुछ राजनीतिक मामला आ गया है और इस चीज को खत्म करना चाहिए। इसका एक ही तरीका हो सकता है। जिस रेलवे में दो-तीन यूनियनें हों, वहां आप एक बैलेट ले लें, रेलवे के सारे कर्मचारियों का बैलेट ले लीजिए और जिस यूनियन को ज्यादा बोट मिलें उसको रिकागनाइज कीजिए और उसके साथ बात कीजिए, वही एक तरीका हो सकता है, वरना कोई और तरीका हमको तो मालूम नहीं होता है। इन सब चीजों के बारे में यह कहना चाहता था।

कुंछ नई लाइनों के बारे में भी कहना चाहंगा, आन्ध्र प्रदेश और भैसूर जैसी जगहों में नई लाइनों की बहुत जरूरत है। मैं जानता हं कि आन्ध्र प्रदेश में दो-तीन लाइनों के बारे में जिक हुआ है और शायद कोशिश भी हो रही है। जब तक ये लाइनें पुरी नहीं होंगी, में समझता हं कि वहां के लोगों को बहुत दिवकत होगी, जैसे, आजकल कोई मद्रास से हैदराबाद जाना चाहे तो उसको पूरा विजयवाड़ा, काजीपेट घम कर जाना पड़ता है। कोई सीधी रेलवे लाइन हो। उसके वारे में रेलवे मिनिस्ट्री कुछ कर रही है, यह भी होना चाहिए कि ओंगोल से सीधा हैदरा-बाद पहुंच सके और उसमें नागार्जन सागर भी आ जाए और आन्ध्र प्रदेश के लोगों को सुविधा हो । मैसर में भी, हमारे दोस्त कहते हैं, चित्रदुर्ग-रायदुर्ग रेलवे का मसला लेना चाहिए क्योंकि वह इतना वड़ा फेमिन-स्टिकेन एरिया है। उस पर भी नजर रखें तो अच्छा होगा ।

THE VICE-CHAIR MAN (SHRI M.RUTHNA-SWAMY): The House wiH now adjourn to meet again at 2-30 P.M.

The House then adjourned for lunch at five minutes past one of the clock.

TheHousereassembled after lunch at halfpast two of the clock, the VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair. M26RS/66—4

SHRI M. GOVINDA REDDY (Mysore): Mr. Vice-Chairman, while considering the Railway Budget, I join the hon. Members who have appreciated the remarkable progress made by the Railways. With the versatile abilities that the Railway Minister commands and with the dynamism of his colleagues, certainly he is not in a small measure responsible for the efficient way in which the Railways are functioning. 1 also wish to express my appreciation of the way in which the workers of the Railways have functioned in our very strenuous days and they have shown a team spirit, which is exemplary and which we find is lacking in at least one of the corporations today. Our thanks are due to them.

I am not going to dwell upon the many aspects in which the Railways have shown progress, because from the Railway Minister's Speech and the documents supplied to us and the hon. Member's references in their speeches, it is very clear that I would only be repeating what has already been said; Within the short space of time that 1 have, I would like to consider two or three points. The first point would be about the rolling stock. It is gratifying to note that the Railways are reaching self-sufficiency in the matter of rolling-stock. As far as locomotives, railway wagons and other equipment are concerned, they are reaching the point of selfsufficiency, but there is one point which I would like to bring to the notice of the Minister. I do not know whether it has come to his notice. With regard to wheels and axles, as you know, the Durgapur steel plant installed a wheel and axle plant, which is meant only for supplying the Railways. There is no other concern which consumes the product of the axle and steel plant in India today. Now, the Railways gave some specifications to the Durgapur plant and then according to the specifications/the steel unit installed the wheel and axle plant. Now, the plant was ready to go into production in 1961. While it was ready, the Railways, in the meantime, changed their specifications, necessitated very modifications to the plant. I do not know what this was due tc, but if the technical people in the Railways knew the specifications and they knew that the specifications which they were giving were not the correct ones, they should not have

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given them. On the basis of those specifications they installed their plant and when it was about to go into production the Railways changed their specifications with the result that the Durgapur steel plant took one year to effect the modifications. During this one year what happened was that the Railways had to import wheels and axles and then the plant actually could go into production only in 1962. Even in 1962 the plant could not cater to the full needs of the Railways. The result was that in 1963-64 only 45 per cent of its capacity could be utilised and in 1964-65 only 50 per cent or 57 per cent of its rated capacity could be utilised by the Railways. I do not know what the trouble was. The Railways had to import wheels and axles mean-while. The import in 1964-65 was for Rs. 151-89 lakhs and in 1965-66 it was for Rs. 276-96 lakhs, which meant a considerable loss of our foreign exchange. To the Durgapur plant it meant a loss of Rs. 8 lakhs per month. Well, this could have been avoided if the technical people concerned in the Railways were alert and knew their specifications before they placed their orders on the steel plant. That is one point.

The other point which I would like to take is concerning things nearer my own place. I do not know whether you, Sir, know it or not, but the House knows that my State is a very attractive State, but all the same it has not attracted the attention of the Railways. Many demands of the Mysore Railways, of the Mysore people, have not been met.

SHRI M. N. GOV1NDAN NAIR (Kerala): Not only of the Railways.

SHRI M. GOVINDA REDDY: You are right. I support you there. Apart from the demands for new lines and doubling the existing lines, I will come to an ordinary tiling which the Railways have taken up now. It is very gratifying to note that the Railways are now speeding up trains. I am one for speed. The modern world *is* for speed. May be, there will be accidents now and then. There will be sometimes accidents, but the fear of accidents should not deter us from taking to speed. I am glad to note that they are

doing it, but there is a phenomenal instance which I have quoted here in this House before, uamely, the Bangalore-Poona Mail. The Bangalore-Poona Mail travels a distance of 210 miles from Bangalore to Hari-har-it is a Mail train-and it takes ten and a half hours, which I think it should not. This instance I have pointed out here before. The starting station for this train is Bangalore, but it never starts regularly in time so much so the Chairman had to remark, that there was a mistake in the time given in the railway guide. It does not start at the regular time and then it reaches Chikja-jur, which is a junction station often late. Jt connects about 70 or 80 miles of hinterland. The Railways used to carry the post, from Chitaldrog but they forfeited this, because the connecting trains were always late. The post had to be diverted to motor byroad. Even then the motor buses missed the mail. because of the late timings of the train. The buses miss the post, so much so that the people living in the 70 or 80 miles area there do not get their post from Bangalore, which is only a distance of about 125 miles, even for three or four days. Apart from the difficulties of missing connecting transport, there is this difficulty. I think some top official must go there to assess what the bottle-necks are there. I have suggested this time and again, but liil loda> nothing has been done, I was in the Zonal Council also. I suggested it there also. Till today no officer came there. I ask some officer to go there incognito to see what the bottle-necks are there. Two hundred and ten miles in ten hours, works out at the rate oi 20 miles, for a Mail train. Twenty miles in these days is a ridiculous rate. This must be attended to.

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The other thing which I would like to mention is about the Rayadrug line. This is a very important point. A survey was conducted two decades ago. Our economic conditions were different. Our agricultural productions were different then. The survey conducted showed that there was not much profit from the line there in the Bellary-Rayadrug area. Today the whole area has developed. Today a fresh survey-has to be conducted, particularly in that area. They have no other railway *line* in this area and as Mr. Murahari today referred to it it is a chronically drought area. It is worth-while for the Railways to examine this.

I will take a minute more in suggesting another line and that is the Railways should consider running a through train from Delhi to Bombay *via* Hyderabad. Now, the Hyderabad people are finding it very difficult, because they will have to halt at Kazipet for two or three hours and sometimes they have to wait for four or five hours. This is a very profitable line and it should be considered.

There is only one point more and that is about the third class waiting halls. Now, I have referred to this point before. In third class waiting halls people are expected to be treated like human beings. I suppose, the Railways have no objection to take them as human beings. Now, particularly in junction stations, third class, passengers would like to have bathroom facilities. They would like to have some privacy.

What is happening at many stations? Even at Junction stations what is a third class hall is the space in between the entrance to the platform and the entrance to the station and the ticket window. This is the third class hall. People are asked to wait there, and if anybody has to answer the call of nature outside, a policeman comes and if he is in need of a cup of coffee, he catches him. It is only in the platform that we have bathrooms and lavatories, and he cannot get into the platform because the gate is locked. This is the condition. Why should we not provide a closed waiting hall? Even in our villages, Mr. Vice-Chairman, for our cattle sheds we have doors. Here for the waiting rooms for third class passengers there are no doors and no privacy. They have to wait just like animals in a pound, and even a pound has four walls and a door. This is a very sorry condition. I think our dynamic Minister should consider this and should provide this facility. It should not cost the Railways very much to provide an enclosure and a door, one or two bathrooms and taps, and drinking water facility. This should not cost very much. In some big stations we have this facility, but in many stations we do not have this facility. I hope that the third class passengers will get this amenity under these able Ministers at least.

Thank you.

श्रीमती ताराबाई साठे (महाराष्ट्):उप सभाध्यक्ष महोदय, इस सदन के सामने माननीय पाटिल साहब ने 1966-67 के लिये जो रेलवें का आय-व्ययक रखा है उससे में सहमत हं। रेलवे हमारे देश में एक महत्वपूर्ण बाहन है। चारों तरफ रेलें फैली हुई हैं फिर भी अभी उनको कोने-कोने में जाने की आवश्यकता है। करोड़ों लोग रेलों से फायदा उठाते हैं, लाखों कर्मचारी उनमें काम करते हैं, हजारों मील तक रेलवे लाइनें फैली हुई हैं और रैलवे चौबीस घंटे काम करती हैं। ऐसे कई विभाग हैं जहां चौबीसघंटे काम चलता नहीं है। सिर्फ एक पोस्ट्स एन्ड टेलीग्राफ्स डिपार्टमेंट और ऐसा विभाग है कि वहां कई-कई जगह चीबीस घंटे काम चलता है। इस रेलवे के बारे में कहा जाय कि "अहर्निशिम सेवा भहे" तो सत्य होगा । एक भी मिनट कभी उसकी विश्राम करने को मिलता नहीं, हमेशा जाग्रत रहकर उसे काम करना पडता है। ये सब लोग, रेलवे कर्मचारी, पाटिल साहब और उनके सहकारी मंत्री राम सभग सिंह और शाम नाथ, इस तरह से काम कर रहे हैं और इसके लिये में खास कर सभी को धन्यवाद देती हं।

जब अकाल हो गया था तब भी रेलवे के उपर काफी जिम्मेदारी रही थी। खाने की चीजें सब लोगों को देने के लिय कोने-कोने में जाने की जिम्मदारी खास कर रेलवेज की होती है और वे सुविधापूर्वक इस काम को कर रही हैं। इसी प्रकार जब पाकिस्तान के साथ झगड़ा हुआ तब भी रेलवे ने बिलकुल अच्छी तरह से काम किया । आपको सबको मालूम है कि ऐसे हुतास्मा हो गये, जैसे एक कोई चमनलाल थे। उनकी औरत को 26 जनवरी को चमनलाल की स्मति में बड़े सम्मान के साथ अशोक चक्र दिया गया और उन्होंने बहुत दिखत होकर उसे स्वीकार किया। फिर भी में यह पूछना चाहती हं कि ऐसे लोग जो आत्मार्पण करते हैं उनकी विधवाओं के बारे में, बच्चों के बारे में, क्या गवर्नमेंट ने कोई व्यवस्था की है या नहीं ? सिर्फ पैन्शन मिले

1966-67

श्रीमती ताराबाई साठे

यह ठीक नहीं, उनके बच्चों के लिये खास व्यवस्था होनी चाहिये यह मेरी प्रार्थना है।

में कह रही थी कि जब पाकिस्तान से झगड़ा हो रहा था तब भी रलवे का काम काफी अच्छी तरहसे चल रहाथा। मैं तब एकबार नई दिल्ली स्टेशन पर गई थी, जब बिल्कुल ब्लैकआउट था, अंधेरा था । तो देहली स्टेशन में छोटी छोटी बत्ती लगाकर सब काम अस्त रहेथे और बिल्कुल गड़बड़ नहीं थी। मान्द्रियर मेल बिल्कुल टाइम पर आ गया, एक मिनट भी लेट ही हुआ और स्टेशन के अन्दर आने के बाद उसमें बसी लगी। तो सबकाम ठीक ढंग से चल रहा था। मुझे यह सम देखकर बहुत खुणी हुई और इसके लिए में मंद्री साहब को एक बार फिर धन्यवाद देता चाहती हूं ।

🔭 रेलवे ने कोई रिसर्च सेवशन निकाला है इस रिसर्च सेक्शन में काफी काम हो रहा है जिसके कारण हमारे रेलवेज में जो सामान काफी इस्पोर्ट होते थे, वह कम हो गया है। सिगनल और टेली कम्युनिकेशन में काम आने वाली चीजें यहां काफी बनती हैं। जब मैं रेल के डिब्बे में बैठती हं तब कई दफा सोचती हं कि कितनी फिटिंग्ज हैं, पचास से भी ज्यादा फिटिंग्ज होती हैं। तो इतनी फिटिंग्ज हिड्यों में लगती हैं जो सभी हिन्दुस्तान में तैयार होती हैं और उनके वारे में हमारा आयात बहुत कम हो गया है। रेलों के काम में कई चीजें इम्पोर्ट होती थीं, आयात होती थीं। वे सब चीजें अब आना बन्द हो गई हैं। सिंगनेल के लेन्सेज के बारे में में खास कहना चाहती हुं क्योंकि पूना के नजदीक लोकमान्य सिसक ने पैसा-पैसा एकन्न करके फन्ड बनाया और उससे तले गांव में एक कारखाना बनाया। उसमें यह रेलवे के मार्गदर्शन के लिये, सिगनेल के लिये, जो कांच इस्तेमाल होता है वह सभी तरहकाकांच बनता है। यह मुझे बहुत अभिमान की बात लगी इसलिये में उसका खास मिदेश करना चाहती हूं।

रेलवेज में माडनं टेकनीक और इम्ब्रब्ड मेथड का उपयोग होता जा रहा है और होना ही चाहिए। 300 फीट लम्बी कान्कीट और स्टील की एक-एक गर्डर होती है और प्यूनि-क्यूलर कल्वर्टस होते हैं, ये इस रिसर्च सेक्सन में तैयार हो गई है। इस प्युनिक्यूलर कल्बर्ट से काफी काम अच्छी तरह और सुविधा है हो जाएगा। यह सब जब मैंने पढ़ा तो मुझे बहुत आनन्द हुआ । कई लोग कांकीट स्लीपसं के बारे में बहुत किटिसिज्म करते हैं और कहते ' हैं कि लकड़ी का बनाइए। परन्तु हमारे देश में अभी जंगल भी कम है और सीचन्ड बुड मिसने में बड़ी मुक्किल होती है, इसलिए यह कान्कीट का ही करना पड़ेगा। ये नए स्लीपर्स डालने पड़ते हैं और पुराने भी ब्दली करने पड़ते हैं, जिसमें सीमेन्ट ज्यादा सग जाएगा । उसके लिए हम लीगों को ज्यादा मांग नहीं करनी चाहिए। खास कर रेलवे में ज्यादा-से-ज्यादा सीमेन्ट बचाना चाहिए '। अब सब इंजन भी हमारे यहां बनते हैं। डीजन शन्टर, लोको ोटिव पैसेन्जर स**विस, लोको-**मोटिंव हैव्बी फेट आपरेशन, डीजल स्टीम और इलेक्ट्रिकल इंजन इत्यादि सभी हमारे यहां आजकल तैयार होते हैं। प्राइवेट सेक्टर में भी पब्लिक सेक्टर में भी। आजकल एक भी इन्जिन आयात नहीं होता है और मुझे ऐसा मालूम हुआ है कि इसे हम नियति भी कर सकेंगे। आजकल पैराम्बूर में बने हुए यात्रियों के डिब्बे का और कैरिजेख का निर्यात हो रहा है, ऐसा मैंने सुना है और वैगन्स भी कई देशों को निर्यात होता है। इससे हमें फारेन एक्सचेंज भी मिल जाएका। में अब एक दूसरी बात कहना चाहती हुं कि हम सब लोग, माननीय सदस्य, यहां बताते हैं कि हमारे थर्ड क्लास डिब्ने में बो पंखे हैं, तीन लगा दीजिए, गाड़ी की स्पीह ज्यादा कर दीजिए, सीटिंग अच्छी नहीं है, सोने की जगह ठीक नहीं है, एयर कंडिशन्ड क्लास लगा दीजिए, अच्छा खाना हमें दीजिए,

सस्ता भी दीजिए, गरम भी दीजिए, टाइम

पर भी दीजिए । हां, यह व्यवस्था तो होनी

चाहिए, पर हमें यह भी सोचना चाहिए कि जहां कम व्यवस्था है वहां ज्यादा मांगने से तो इसके बारे में अधिक सोचना चाहिए कि जिस प्रान्त में और देश के जिस कोने-कोने में अभी तक रेलवे फैली हुई नहीं है, वहां तक रेस कैसे जाए । मंत्री जी से मेरी प्रार्थना है "सर्वे सुखिन: संत्" की सोचें। फिर जहां ज्यादा सहलियत है वहीं और ज्यादा सहलियत क्यों मिलती हैं । मैं ऐसा नहीं कहती कि ज्यादा नहीं मिलनी चाहिए, लेकिन हमारी पसं कितनी है, हमारा बजट कितना है। दूसरी जगह जहां अभी सीधी सादी रेलवे लाइन पहुंची नहीं, नैरो गेज और ब्राड गेज की बात छोडिए, अच्छे-अच्छे गेज की बात छोड़िए, जहां कोई भी लाइन नहीं पहुंची और जहां पहुंचनी ही चाहिए उनकी बात देखिए, जैसे कि खासी हिल्स हैं, नागालैण्ड है, मनीपुर है, काश्मीर है। और भी कई जगहों में रेलवे लाइन अभी तक पहुंची नहीं। मेंने सुना है ऐसा बताते हैं कि उसका डिबि-डेन्ड अच्छा नहीं मिलता है । डिविडेन्ड कैसे मिलेगा ? यह क्या व्यापार करने की चीज है ? नहीं । जब पहले अंग्रेजों ने रेलवे लाइन लगाई, तब कितना पैसा हाला था ? हम लोग अब उसका डिविडेन्ड ले रहे हैं। तो जब हम कोने-कोने में जाएंगे तो पहले डिविडेन्ड नहीं मिलेगा क्योंकि कोई व्यापार तो वहां होता नहीं। व्यापार कैसे हो जब कम्युनिकेशन है ही नहीं यातायात की और आने-जाने की सुविधा ही नहीं। तो वहां कोई जाएगा नहीं और वहां कुछ रिसर्च होगा नहीं, उधर मिनरेल्स नहीं निकलेंगे, आने-जाने की स्विधा नहीं होगी इसलिए व्यापार की दिष्ट से तो रेलगाड़ी को काफी सामान ले जाने के लिए नहीं मिलेगा, और फायदा उठाने के लिए नहीं होगा। तो कई वर्षों तक उसमें पैसा डालना ही चाहिए और उससे अभी के अभी डिविडेन्ड लेने की कल्पना छोडनी ही चाहिए । और जब हम यह सोचते हैं कि सारा भारत एक है तो हमें इस बात को भी सोचना होगा कि सभी भारतीयों को सुविधा मिलनी चाहिए और

सिर्फ एक ही क्षेत्र को ही सब सुविधा नहीं मिलनी चाहिए । हमारे माननीय मंत्री जी को इस दुष्ट चक (vicious circle) को तोड़ना चाहिए क्योंकि जब तक हमारे देश में लाइन आफ कम्युनिकेशन्स नहीं होंगे, याता-यात की सुविधा नहीं होगी, तब तक हमारा व्यापार वह नहीं सकता है, इन्डस्टीज नहीं निकल सकती हैं और हम एक जगह से दूसरी जगह आसानी से नहीं जा सकते । इसलिए मेरी माननीय मंत्री जी से यह प्रार्थना है कि इस दुष्ट चक को तोड़ना होगा और इसमें जो पहले इनिशियल खर्च होगा वह करना ही होगा । जब अंग्रेज यहां पर समृद्र पार से आए, दरियाओं से आए तो उन्होंने यहां पर वम्बई, मद्रास, कलकत्ता और दिल्ली को यातायात के लिए जोड़ दिया और इन गहरों को देश के बाकी शहरों से कम्यनिकेशन द्वारा जोड दिया। हमें यह तो नहीं करना चाहिए कि सिर्फ बड़े-बड़े शहरों को ही कम्युनिकेशन से जोड़ा जाए वितक देश के हर हिस्से को कम्युनिकेशन से जोड़ा जाना चाहिए । इसलिए हमारी यह नीति होनी चाहिए कि Greatest good of the greatest number इसलिए हमारी यह नीति होनी चाहिए कि जो पिछड़े हए प्रान्त हैं उनमें और प्रान्तों से पहले ध्यान देना होगा, नहीं तो "the haves will get more and the have-nots will not have any thing" इसलिए हमारी पालिसी यह होनी चाहिए कि पिछडे हए प्रान्तों में यातायात की सविधा बढाई जानी चाहिए 1

आज हम देखते हैं कि खासी हिल्स और मिजो हिल्स जाने के लिए हमें बड़ी कठिनाइसों का सामना करना पड़ता है। में आपको मह नहीं बतला सकती कि आप उधर रेलवे लाइन कैसे बनाइए, इसके लिए तो आपके पास एक्सपर्ट हैं और वे आपको यह बात बतलाएंगे। इसके लिए आप वहां पर रोप रेल (Rope-Rail) या प्यानिक्यूलर कल्वर्ट बनाइए। आज दुनिया में यातायात की अच्छी-अच्छी चीजें निकल रही हैं इस

[श्रीमती ताराबाई साठे]

लिए आपको भी इस तरह की कोई बात वहां पर करनी होगी ताकि इस समय वहां पर मिलिटरी पर जो प्रेसर है वह कम हो जाए । अगर वहां पर इस तरह की यातायात की सुविधा हो जाएगी तो आने-जाने की लोगों को सुविधा हो जाएगी और अनाज भी आसानी से उन स्थानों तक पहुंचाया जा सकेगा जहां कि आजकल सामान पहंचाने में कठिनाई होती है।

एक चीज में यह कहना चाहती हं कि ब्रिटिशर्स के जमाने में रेलवेज प्राइवेट सेक्टर में थी, यह बात सब को मालुम होगी, लेकिन उनके बीच में भी काफी कम्पीटीशन था। ब्रिटिशर्स के जमाने में बी० बी० एण्ड सी० आई० और जी० आई० पी० रेलवे थी और इन दोनों के बीच काफी कम्पीटीशन चलता था। ये दोनों ही रेलें मथरा तक आती थीं। मगर कम्पीटीशन की वजह से आगरे का किराया ज्यादा था और मथरा का किराया कम था। लेकिन हमें तो इस तरह की बात करनी नहीं है क्योंकि रेलवेज इस समय पब्लिक सेक्टर में काम कर रही हैं जब कि ब्रिटिशर्स के जमाने में वे प्राइवेट सेक्टर में थी। इसलिए हमें इस समय फायदे का विचार नहीं करना चाहिए और हमें तो इस बात का ख्याल करना चाहिए कि देश का जो हिस्सा पिछडा है उसको ज्यादा-से-ज्यादा फायदा पहुंचाया जाए । अगर हम ऐसा नहीं करते हैं तो ब्रिटिश नीति में और हमारी नीति में कोई फर्क नहीं होगा ।

दूसरी बात में अपने पोर्टस के बारे में बतलाना चाहली हं जैसा कि यहां पर कान्डला बन्दरगाह के बारे में बतलाया गया, मैं भी प्रार्थना करना चाहती हं कि ऐसे कई पोर्टस हैं, जैसे गोवा का पोर्ट है, जहां से मेगनीज और आयरन-ओर काफी बाहर जाता है, इसी तरह से प्रदीप, कान्डला और केरल के पोर्टस हैं, इनके जो हिन्टर लैन्ड है उसमें यातायात का प्रबन्ध करना है और उन्हें

रेलवे लाइनों से जोड़ना है। इसलिए मेरी प्रार्थना है कि रेलवे मंत्रालय इस बात की ओर अवश्य ध्यान दे।

1966-67

अभी किसी ने बताया कि उन्होंने यू० कै० में देखा था कि एक डिब्बे में जिसमें बहुत कम लोग थे एक आदमी बैठा हुआ जा रहा या। उससे जब दूसरे आदमी ने पूछा कि तुम इस पर लेट क्यों नहीं जाते तो उसने जवाब दिया कि मैंने सोने के लिए पैसे नहीं दिए हैं सिर्फ बैठने के लिए ही पैसे दिए हैं। इसी तरह की नीति हमारे देश के लोगों की भी होनी चाहिए क्योंकि हम अक्सर यह देखते हैं कि जब कोई आदमी डिब्बे पर बैठ जाता है तो जब दूसरा आदमी डिब्बे पर बैठने के लिए आता है तो उसमें बैठ हुए आदमी कहते हैं कि आगे जाओ, यहां पर जगह नहीं है। एक आदमी को जितनी जगह चाहिए उससे ज्यादा जगह वह लेने की कोशिश करता है। डिब्बे में बैठे हुए आदमी यह नहीं सोचते हैं कि जितनी जगह पर एक आदमी बैठा हुआ है उतने पर तीन आदमी बैठ सकते हैं और हमें कम-से-कम जगह बैठने के लिए लेनी चाहिए। इस तरह की बातें हमें जनता को सिखलानी चाहिएं कि वे उतनी ही जगह बैठने के लिए ले जितनी कि एक आदमी को जरूरत होती है क्योंकि रेलवे पब्लिक के लिए है। इसलिए पब्लिक को इस तरह की बातें सीखनी चाहिएं।

अब मैं थोड़ी बात रेलवे में चोरी के बार में कहना चाहती हं। रेलवे की जो प्रापर्टी है, जितनी भी उसमें फिटिंगस हैं उन्हें लोग उखाइ कर ले जाते हैं। यह देखने में आया है कि गहियों में जो रेक्सीन लगा होता है उसकी काट कर ले जाते हैं और इसी तरह से जो बिजली के ग्लोब और दसरी चीजों होती हैं उन्हें भी लोग चरा ले जाते हैं । इसलिए हमें लोगों को यह बात सिखलानी चाहिए कि रेलवे की जो प्रापर्टी है वह पब्लिक की है और उसका उसी तरह से ख्याल किया

जाना चाहिए जैसे खुद की प्रापर्टी का ख्याल किया जाता है।

दो-तीन बात मुझे और कहनी हैं। एक बात तो तीन टायर के बारे में है। इसके बारे में मैं यह कहना चाहती हूं कि अगर तीन टायर में से मिडिलवाला बैंच निकास दिया जाए तो इससे जनता को बहुत आराम होगा। जो नीचे बैठता है वह ठीक से बैठ नहीं सकता न उठ सकता है। उसे इस बात का डर लगा रहता है कि वह कब नीचे गिर जाएगा। इसलिए जो लोग उसके नीचे सोते हैं वे आराम के साथ सो नहीं सकते हैं। इसलिए मेरी माननीय मंत्री जी से प्रार्थना है कि वह इस बारे में भी ध्यान देंगे।

अब मैं एक बात वेटसं के बारे में भी कहना चाहती हूं। मुझे ऐसा बताया गया है कि वेटसं को दो जिस्यां दी जाती हैं, परन्तु में यह कहना चाहती हूं कि जब इन लोगों को ठन्डे प्रान्त में काम करना होता है तो उन्हें ठन्ड मालूम होती है। इन लोगों को सबेरे दौड़ कर डिब्बों में बैंड टो देना पड़ता है और इस तरह से वे स्टेशन के एक बाजू से दूसरे बाजू तक दौड़ते हैं। अगर उनको गरम कपड़ा या पूरी पोशाक दे दी जाएगी तो वे लोग ठन्ड से बच जाएंगे और उन्हें अपने काम करने में भी आसानी होगी।

इसके साथ ही साथ में यह भी प्रार्थना करना चाहती हूं कि डिब्बों की खिड़कियों में रबर की लाईनिंग लगा दी जाएगी तो इससे डिब्बे के अन्दर मिट्टी आना बन्द हो जाएगा और हवा भी कम आएगी। इस समय इस तरह की रबर लाईनिंग न होने की वजह से ठन्ड के मौसम में काफी ठन्डी हवा आती है, अगर इस तरह की लाईनिंग लगा दी जाएगी तो ठन्ड में ठंडी हवा और गरमी के दिनों में गरम हवा डिब्बे के अन्दर नहीं आने पाएगी।

इसके बाद मुझे रेलवे में अनाज के भंडार के बारे में कहना है। मैं यह प्रार्थना करना चाहती हूं कि रेलवे कर्मचारियों के लिए कोआपरेटिव बेसिस पर अनाज की दुकाने खोली जानी चाहिएं । गवर्नमेन्ट की भी यही पालिसी है और रेलवे इतना बड़ा कंसर्न है कि अगर वह अपने यहां इस तरह की बात करेगी तो दूसरे डिपार्टमेंट वालों के लिए भी एक उदाहरण हो जाएगा । पहले रेलवे डिपार्ट-मेंट में इस तरह की चीप ग्रेन शाप्स (Cheap grain shops) वीं लेकिन उनका दूरपयौग किया गया और इस समय इस तरह की बात नहीं होनी चाहिए । रेलवे कर्मचारियों को अच्छी तरह से और सस्ता अनाज मिल सके इस बारे में रेलवे को कोआपरेटिव बेसिस पर दुकानें खोलनी चाहिएं जहां पर कि सस्ता और ठीक दाम पर अनाज मिल सके । इसका नतीजा यह होगा कि रेलवे कर्मचारी जो बार-बार डियरनैस अलाउन्स वढाने के लिए कहते हैं, यह प्रश्न नहीं उठाएंगे। जब डियरनैस अलाउन्स बढ़ाया जाता है तो जो विश्वस सकिल होता है वह चीजों के दाम बढ़ा देता है और दाम बढ़ने से फिर डियरनैस अलाउन्स की मांग की जाती है। इसलिए मेरी प्रार्थना है कि इस विशस सकिल को तोड़ने का काम श्री पाटिस साहब को करना चाहिए। इसलिए मैं फिर पादिल साहब से प्रार्थना करूंगी कि जो पिछड़े हए प्रान्त हैं वहां वगैर किसी डिविडेन्ड की बात सोचे यातायात की सुविधा का विशेष ख्याल करेंगे।

मैं ज्यादा बात न कह कर फिर दुबारा बाइस चेयरमैन साहब को धन्यवाद देती हूं कि उन्होंने मुझे यहां पर बोलने का मौका दिया।

[THE VICE-CHAIRMAN (SHRI M. RUTHNA-SWAMY) in the Chair.]

SHRI D. L. SEN GUPTA (West Bengal)} Mr. Vice-Chairman, Sir, if earning profit is the only objective of the Railway Administration, then they have certainly acquitted themselves creditably. They have earned huge profits and that is there. They have been paid by our people; they have not beea

[RAJYA SABHA]

IShriD.L. Sen Gupta] earned from outside India. If any body is to be given credit for it, I must give it to the people of this country. I do not for a minute thereby mean to cast any aspersion ori this Ministry. I have very great respect for the Ministers in charge of this Department. They are very cordial. This is one cf the few departments of the Government of India where replies can be had to any grievances very promptly. Of course, the grievances are not redressed, but the replies are made. But so far as the other depai tmenis are concerned, we do not even get replies. That is the difference. I know the Ministers have their problems, they cannot meet them. But that is neither here, not there. But we at least get replies. 3 P.M.

I am here to highlight the problems of West Bengal which this Railway Department has consistently neglected. Their plea is that they cannot give it priority. They acknowledge the problem. Sir, it is a problem of Calcutta, it is a problem of West Bengal as such. We have been crying hoarse for a circular railway, since long; we are not doing so only today. There were at least seven Commissions, including the period when the British were dominating this country. All the Commissions consistently held that the problem of Calcutta can be solved by circular railways, but nothing has been done. 1 will understand if the Government says that it is a bad proposal or, rather, there is a better proposal to meet the situation. But there is not better proposal, nor have the proposals given by the Commissions been implemented so. far. How do you expect the Calcutta people, who number about thirty lakhs, to remain contented for all time without taking out processions, without any demonstration, without crying for their just and legitimate rights? This is something too much to expect of these people particularly of a city which is considered to be intellectually and politically advanced.

Sir, there is another problem. During the course of a question on the Boor of this House, the Chairman of the House, the Vice-President of India, advised our very good friend, Dr. Ram Subhag Singh, the Minister of State, to take lessons from the learned discussion held that morning. The question was in respect of having some

fast trains started from Calcutta or Howrah. From the Howrah station there are presently five trains running for Delhi-Delhi-Kalka Mail, Deluxe train, Delhi-Howrah Express, and Doon Express. There is only one train leaving Sealdah for Delhi, Upper India Express, which takes the longest time, 40 hours. I, as also other Members, suggested diversion of two trains from Howrah so that they could start from Sealdah. The reply was: there is difficulty. What is the difficulty? How long that difficulty will remain, I should like to know.

The vestibuled Delhi-Kalka Mail goes by the chord line up to Bally. From Baily it takes a bend but it does not touch Belur or Lilua and goes to Howrah. But if it is diverted to Sealdah it will touch two stations. Dakshineswar and Dum Dum. You can very well go to Sealdah without touching all these places. You drag the entire city population of Calcutta to Howrah over the one, single bridge, that is, Howrah bridge. But if the trains start from the Sealdah station, they need not go to that congested passage known as the Howrah bridge. So you can have this suggestion. You have also another alternative. Have a second bridge over the rive Ganges. Therefore Sir. it is the passengers who pay either by way of fare or by way of freight and you call it profit. You can have a better and comfortable travel over the second bridge from Calcutta to the Howrah station. You have

not done either of these things -----neither a circular railway, nor any fast train from Sealdah to Delhi, nor a second bridge over the river Hoogly. Therefore, I am very sorry I cannot give you credit for your failures all these years.

Now coming to other minor points, the other day in his session, I raised a question about having a new station between Kakinara and Shamnagar at a place known as Jagatdal. It is a well-known industrial centre. There are about half a dozen jute mills. While proceeding from Calcutta it is on the left side. On the right hand side you will find over a long distance refugee colonies. These people have got to walk several miles to reach either the Kakinara station or the Shamnagar railway station. You could very well give an intermediate station. In this Barrackpore belt there are many stations where the distance will be much less than the distance between Jagatdal and

Shamnagar and Jagatdal and Kakinara. You say it is not advisable. I want an answer. Why it is not advisable? You say there will be dearth of passengers and freight. That is not correct. Moreover, you can give a little comfort to the industrialists and to the common men who arc rei: You can do it but you are not doing it. That is my grievance. Sir, if you leave the question entirely to the big officers there, they are big bureaucrats having no sympathy for the people. They count in pound, shilling and pence. How much money can bring how much money? Therefore, it will never happen. Apply your mind from a socialistic outlook which is expected of a national Government, of our Government. That approach is not to be had. not to be found in this bureaucracy.

Coming to the next question of this Purulia-Kolshila line, I am glad that Dr. Ram Subhag Singh gave a reply saying that it is not an easy thing to be done and it is a big problem. I know it is a problem. But then how can we meet the request of the Bokaro Steel Plant without a railway line, l do not understand. If this narrow gauge business has failed, the demand is for broad gauge. It appeared in the press some time tbat Government had decided to have tbe broad gauge, but they say there is no decision vet. The Bokaro Steel Plant requires this PUrulia-Kotshila broad gauge line for its success at any cost. Moreover, the people of Purulia are considered to be the people of a backward area. Economically it is very, very backward. Therefore, for the development of this area, this Purulia-Kotshila line is necessary. That aspect must not be forgotten. Therefore, you cannot look to the Railways as a machinery for earning profit. It must be considered also a means of giving service tothecommon man. if this objective is lost sight of, no amount of showing profit can satisfy at least this part of the House. We shall be satisfied with lesser profit but we want a better service. If you do not give any new service to the people, if you do not give any new amenities to the common man but you show surplus, we say it is not profit. It is sucking the people's blood and showing profit.

So far as the employees of the Kanchrapara workshop are concerned, I am grateful to the hon'ble Mr. Patil for his reply. He gave me prompt reply. Unfortunately I lost his reply; it did not reach me. But he gave me a copy of it. The arguments given by him do not hold good.

We were asking for city allowance for the Kanchrapara people. Kanchrapara is a big railway workshop and more than 15,000 men are employed there and they are not getting the same fate ot city allowance as the people of Ishapore though it is a contiguous municipal belt. From Cakutta Kanchrapara it is a contiguous municipal belt. Your position was that if it is a contiguous municipal belt, then the same rate as for Calcutta people would be given. On that ground even though it is 50 miles from Bombay, people are getting the same rate as the Bombay people get but in the case of Kanchrapara the position is different. Why do you have this discrimination? The reply is all right but look to the geography of Kanchrapara and Calcutta via Ishapore. Ishapore is a place where you have Ordnance factories. Possibly to meet the needs of the Ordnance Factories, Ishapore was given a certain advantage which was denied to the Kanchrapara people. Things cannot go on in this way.

As far as the treatment to the employees is concerned, I have every sympathy for the employees. So far as amenities to the people are concerned, I have every sympathy and the third class passengers should have more compartments from Delhi to Calcutta for helping those who want to go from Delhi to Caclutta and vice versa. I fully endorse the idea that there should be secrecy or privacy the third class passengers who are'travelling in the sleeping coach, particularly as you have in the first class. It does not cost much but I have a grievance as to how the Department is run, for which the Ministers are not responsible but the Departmental Heads. I had an occasion to travel from Delhi to Purulia by Delhi Express. There is a'compartment which is separated at Patna and which is attached for Purdia. In that compartment there was no coach attendant. When the train left Asansol the coach attendant tried to enter but his shout disturbed the sleep of the passengers. Then I tried to make a complaint against that coach attendant. To my surpri e. I found that neither the guard had any

[Shri D. L. Sen Gupta]

complaint book not the conductor guard. I had to mention all these facts that a train was running, that there was no complaint book either with the guard or with the conductor guard and all these were noted in the complaint book at the Purulia railway station. I got a letter from an officer at Agra that the complaint had been received and they were looking into it. More than six months have passed and nothing has been done. This is the situation. The complaint books are there . . . (Time bell rings)

Before I leave I should be failing in my duty unless I replied to what Mr. M. P. Bhargava said this afternoon while speaking on this. He gave all credit to the railway employees for running the railway services during the Indo-Pakistan conflict but 1 would like to draw the attention of this House as to how the employees are treated. The Railway Service Conduct Rules, item 4, is a hindrance. I am hurriedly reading the provisions to which I object:

"No Railway servant shall be a member of or be otherwise associated with, any political party or any organisation which takes part in politics nor shall he take part in, subscribe in aid of, or assist in any other manner any political movement or activity.

- (2) It shall be the duty of every Railway servant to endeavour topreventanymember of the family from taking part in, subscribing in aid of, or assisting in any other manner any movement or activity which is, or tends directly or indirectly to be subver sive of the Government as by law establish ed and where a Railway servant is unable to prevent member of his family from taking part in, or subscribing in aid of, or assisting in any other manner any such movement or activity, he shall make a report to that effect to the Government.
- (3) If any question arises whether any movement or activity falls within th; of this rule, the decision of the Government thereof shall ba final.
- (4) No Railway servant shall canvass or otherwise interfere or use his influence

in connection with, or take part in, an election to any Legislature or Local Authority provided that—

- (/) A Railway servant qualified to vote at such election may exercise his right to vote, but where he does so he shall give no indication of the manner in which he proposes to vote or has voted;
- (ii) A Railway servant shall not be deemed to have contravened the provisions of this rule by reason only that he assists in the conduct of an election in the due performance of a duty imposed on him by or under any law for the time being in force;
- (Hi) The Government may permit a Railway servant to offer himself as a candidate forelection to a Local Authority and the Railway servant so permitted shall not be deemed to have contravened the provisions of this rule."

Even during the British days a father was not asked to give the name of his son or wife if that son or wife indulged in politics but here a Railway servant is asked to doit. The Government can grant permission to contest elections and very often it is given to the Congress people but here I have a man who contested against a Congress candidate-Mr. Mukund Parikh and defeated the Congress candidate. That MT. Parikh lost his job. Ho gave his application to the G. M. Western Railway on the 9th July, 1957. In the course of two months he did not get a reply. You know that a candidate must have some time to withdraw from the contest but only on tlie day before the date of the election a letter came to his house when he was absent and hence he could not withdraw. He won the elections. Ultimately what happened? On the 2nd September 1957 the election was held and the man was dismissed on the I6th March, 1959 on the charge: 'You have committed a grave irregularity in contesting an election without the permission of the General Manager.' Now, can a man be dismissed merely for an irregular act? If it is moral turpitude, it is another matter but it was for an irregular act. I can understand your suspending or fining him but is it not a vindictive act? Whydo you do this injustice? All the important parties in this House and the other House raised this issue many a time. There were a series

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of questions, adjournment motion short notice questions and many other things. The leader of the Opposition, Shri Dahyabha Patel, raised this question several times. He knows the man and the case personally bu the Ministry remained adamant. I do not know what is the result. Is it because of the fault that he had the courage to contest and defeat a multi-millionaire Congress candidate I I am very sorry that such a case has no been considered properly. It will be gracious on the part of the Government to consider this case and treat it fairly and squarely. He has a big record of social service. He is a social worker and I know Mr. Patil, the Railway Minister, also knows and has his sympathies for him but why should the bureaucracy stand in the way? Why allow the General Manager of the Western Railway or any other Railway officers io stand in the way and why should you not rise to the occasion and do justice to him?

SHRI M. N. GOVINDAN NAIR: Mr. Vice-Chairman, we are on the threshold of the Fourth Plan and as such I expected that the Railway Minister will make a break with the traditional policy of improving and strengthening the existing Railways and give top priority to extensions of railway lines to new areas. From the very many speeches that we heard here it must be veiy clear that the needs of the country demand such a change. The industrial potential of the country also favours such a change. But what is wanting, Sir, is imagination, foresight and perspective on the part of the Railway Ministry.'

Now during the last fifteen years crores of rupees have been pumped into the railways. The outlay which was Rs. 895 crores in 1950-51 *rose* to Rs. 3,316 crores by 1965-66. But the guiding line of their policy of investment was strengthening the existing lines and addition of rolling stock. During the First Five Year Plan it was improvement of the existing lines. During the Second Five Year Plan it was increasing the capacity of the existing lines. During the Third Five Year Plan, again it was extensive utilisation of the existing lines so much so, if you look into the whole affair, you will see that out of this total investment 40 per

cent, went for strengthening of ihe existing railway lines, 50 per cent, for addition of rolling stock and, only 10 per cent, went for of new lines. When it is extension remembered that for one kilometre of railway the amount needed is nearly 6 lakhs to 10 lakhs of rupees, you can very well imagine what little extension had taken place during these fifteen years. What they have done by way of additions are the lines for linking up the steel plants and the collieries, and a new line to Assam. Now this is a monopoly concern. It is not enough that the Railway Ministry, with the mentality of an Official Receiver, looks after the existing railway lines. They must look at the problem of transport of the country in its Both for the political unification of this country and also for the industrial and social development of this country transport has to play a vital role, and in this railways are the backbone of our transport Everybody knows that the existing lines were mainly laid by the British. They had only one purpose in view, and that was to further their imperial and commercial interests. I agree, even today commercial interests have their due place in the development transport. But that is not enough. perspective planners of our country have already forecasted that even after five consecutive plans 20 per cent, of our population will be left untouched by any impact of these Plans, because our country is so vast; it is a subcontinent, and it is an effective transport system that can bring the people of this country closer together. If the Railways forget this, if, as my friend pointed out, they only look to how much money bas been earned by the railways, then they will be really failing in their duty. Even during the past years the failure on the part of the Railways to see ahead of developments and keep pace with them has, in certain cases, retarded the industrial development. I do know whether the Government, even today, realises the immense harm that they have done to the common interests of the nation by their failure to extend railways to new regions. The Railway Ministry is either indifferent to, or ignorant of, the dynamic role they have to play in the overall development of this country. Now, from the Railway Minister's speech an impression is created that all is well with the railways. He has said that a considerable amount was ploughed back from the savings for the

IShri M. N. Govindan Nair.] working of the Third Plan. He has also said that the depreciation amount is going to be double during the coming period. He has also mentioned that the dividend liability is going to increase by nearly half .a per cent. But I want the House to have a closer look at the picture. When the Railway Minister speaks in terms of crores, you feel that they have done very well. But.you should remember the huge amounts invested in the railways. I do not think there is any other public undertaking which has consumed so much amount and the investment has gone up by nearly 331 per cent. Now I was looking at the figures, what the figures were in 1951-52 The total investment was Rs. 895 • 3 crores, the gross income was Rs. 290-8 crores, the total working -expenses were Rs. 224-3 crores, net earnings Rs. 61-8 crores, earnings as percentage of total investment (gross) 32-5. The net percentage is 68 and the operating ratio is 77. This was the position when we started. Now in 1964-65 the total investment is Rs. 2966 crores and coming to the percentages we find that the percentage of the earnings to the total investment is like this. Gross earnings which were 32-5 per cent came down to 22 • 3 per cent. With regard to the net profits from 6-8 per cent they have come down to 4 per cent. And the operational ratio also has gone up from 77 to 79-7. And all this has taken place at a time when during these years there was a steady increase both in the passenger fares and in the goods freight. And it has also to be noted that tlie whole investment was on the existing lines so much so tliat there was an intensive utilisation of the lines and this must have had its impact on reducing the operational costs. Moreover, during this period, as has been pointed out yesterday by my hon, friend, there has been dieselisa-tion and this has been saving a lot of money. So when you take all these factors into consideration, how can you justify this fall both in the gross earnings and in the net earnings? And also how can you justify the rise in the operational ratio? In my opinion, this i3 due to the fact that this method of investment has reached the saturation point. I think the Railway Minister also recognises this factor. But he does not want to take the next direct step which he should. On the other hand, what he is trying to do

in the present circumstances is to get over this difficulty by increasing the freight charges by cutting down the capital expenditure and also by retrenchments. You see here I" have a number of telegrams which I think I may hand over to the hon. Minister because' I do not want to read them all since that will take up a lot of time. They are all about' retrenchment. So these are the ways by which he wants to get over this situation.-As for the increase in freights, I think, our Railway Minister has proved to be extremely clever, but that is not proper.' He has said about outbidding the roadways. I would submit that the attitude of the Railway Minister regarding other forms of transport should not be one of competition.' The Railways and the other forms of trans--port should try to be complementary to one another. I do not know how he can justify the present increase. Supposing the Railways are losing, then I could understand a slight rise. I agree that during the recent period the volume of lightweighted traffic has gone up. All the same you have been raising the freights and so in the final analysis what is your total income from freights? Earnings from the carriage of goods in 1950-51 came to Rs. 139-26 crores. Now the figure for 1964-65 has come up to-Rs. 398-81 crores. And if you see the weight of goods carried, you find that from 93 million tonnes in 1950-51 it has come up to 194 million tonnas in 1964-65. If you compare the quantities of the gcods-you have carried with the total of the freights, earned, then you will see that the freight earnings are still on the higher side. Even then, why do you want to bring in this< increased freight? They have found that in competition with the Railways road transport has a disadvantage in the matter of carrying coal—because to carry coal over IOO kilometres will be a very losing business for road transport. So the Railway Minister is sure that there will be no competition as far as coal is concerned. And so they are utilising this opportunity to raise the freight on coal. Otherwise this cannot be justified. The Railways are one of the main consumers of coal. You know that the price of coal even today is high and the tendency is for it to go higher and now you are also adding fuel to fire by increasing the freight on coal. (Time bell rings) Is it time for me to stop?

THE VICE-CHAIRMAN (SHRI M. RUTH-NASWAMY): A couple of minutes more.

SHRI M. N. GOVINDAN NAIR: Not ten minutes more?

THE VICE-CHAIRMAN (SHRI M. RUTH-NASWAMY): No, no.

SHRI M. N. GOVINDAN NAIR: I was misled. I shall wind up in a minute or two. We have four days and could I not get some more time? But what is the use of our quarrelling? I shall wind up and shall not go into other aspects here.

Many of the friends who spoke here said that in order to help the development of their States they want more new lines. I would submit that, of all the S'tat'es, our State of Kerala happens to be the worst victim and I will just point out how bad is our fate. While the all-India average for .a lakh of the population is 9-4 railway mileage, our State gets only 3-2 miles per Iakh pf the population. Now I see the Railway Ministers are conspiring and I know they will come out with some answer. It is sometimes alleged that Kerala has a rather developed road transport system. It may also be said that it has its waterways and they may even go to the extent of saying that 20 per cent of all the inland waterways of the country are in Kerala. All tins will create an impression that Kerala can do even without the Railways. This is a very wrong concept. Unless the Railway Ministers are cleared of this wrong concept I think they are not going to be favourably inclined to Kerala. And for that reason you will kindly allow me a few minutes.

Now, take the road transport. As far as the road transport is concerned, per lakh pf population the all-India average is 94 whereas we have got only 68-6 or so. That is No. 1. Secondly, the density of motor vehicles per IOO sq. miles in our State is 128 while the all-India average is 44. The techno-economic survey that was conducted has clearly pointed out that from 1961 to 1971 the increase in passenger traffic will be to the tune of 60 percent. You may blame the high birth rate in our State; but that is another matter. Therefore, this is the position. As far as the passenger traffic is concerned it is wrong to think that

by road transport alone this problem can be solved.

Coming to the waterways, I have read in some Government of India publication that there is a possibility of developing an inland waterway between Hosdurg and Trivandrum. Excepting for some 50 kms. there is a semblance of a canal and do you know the state of the canal? It is two feet deep and 15 to 20 feet wide. A Committee was appointed in 1958 by the Central Government to look into the matter and they suggested that Rs. 40 crores would be necessary to renovate this canal. Are we fools in Kerala to believe that either the Central Government or the State Government is going to spend Rs. 40 crores and improve this waterway? That ts not going to happen. So my contention is that the Railways have to b« more fair to Kerala in this matter and in this connection I have to draw your attention to a few lines.

First I am dealing with lines which are passenger intensive. Take, for example, the most densely populated area of Kerala, that is, the coastal belt of Kerala. There a train comes up to Kayankulam. If you add a link between Kayankulam and Ernakulam *via* Alleppey the length is not much, but it will help very much to relieve the pressure of traffic there. Further • this area is the seat of the coir industry and it will be a profitable line from the point of view of freight traffic also

Then everybody knows that the southernmost part of our country is Cape Comorin. Who in India will not like to make a t.rip to Cape Comorin? But what is the position there? The train stops at Trivandrum or if you come by the other way it stops at Tirunelveli. A link between these two will help you to earn a lot of money. Why do you hesitate?

There is another congested area. A shortcut from Kuttipuram to Ernakulam *via* Garuvayoor and Carnganore will be an excellent line and that will help relieve congestion. Even between Ernakulam and Coimbatore unless you double the line you will not be able to meet the existing pressure of traffic. Similarly between Shoranur and Mangalore, how can you meet the needs of the situation without doubling the line? And so far as the. Ernakulam-Trivandrum loss but you will get reasonable from all these investments

are never-ending.

as they are there, the troubles will be there. metre gauge line between you also apart from helping us in marketing my point is-the Vice-Chairman is famous for its hill crops, for its cash crops . . . like pepper, cardamom, tea, rubber, etc. These are our hill produce. For transporting these we now have only the road transport. If RUTHNASWAMY): Not angry at all. you can have a line from Kottayain to Bodinayakkanur, that will cover Peesumedu and within Madras State with Cochin Port.

I was very much surprised, Sir, to hear the reply given by the hon. Minister about the Tellicherry-Mysore line. Somebody hud made some survey and decided that it can never be a profitable line. I do not know how they came to this conclusion. Our officers may be competent for administration but they may not have the capacity to comprehend the needs of a developing economy. That is one of the weaknesses. I do not know how they have come to this conclusion. Take, example, Mysore.

THI: VICE-CHAIRMAN (SHRI M. RUTHNASWAMY): Keep to Kerala please.

SHRI M. N. GOVINDAN NAIR: My point is that this Tellicherry-Mysore line will be an extremely profitable line. Bangalore is an industrial city and it is developing like a Marwari woman who accumulates fat in all unwanted parts. And what is the position of Mysore? It has become the colony of retired officers and pensioners. If Mysore had a straight route to the Cochin Port, the industrial development that will take place there will be extremely wonderful. would also relieve the

[Shri M. N. Govindan Nair.] line is industrial congestion in Bangalore. (Time bell concerned, you have at least to convert it rings) I am stopping. I want a little time into broad gauge. These are the tilings which to explain because some wrong ideas have got you have got to do; you will not suffer any into the mind of the Railway Minister about profits this Tellicherry-Mysore line. So, I think some of you who have sonu idea about the needs of developing economy in this country the THE VICE-CHAIRMAN (SHRI M. should look into this matter. There is another RUTHNASVVAMY): The troubles of Kerala matter which, I am sure, none of these people must have considered. The movement there is connection between Tellicherry SHRI M. N. GOVINDAN NAIR: As long Mysore— it should be remembered there is a Now I am speaking for you also because the Poona—a lot of traffic wiH go by that line. new lines that I am going to suggest will help This is also a matter you have to consider. So our hill products. Kerala, as you know is angry and I do not want to take much time .

> THE VICE-CHAIRMAN (SHRI M

SHRI M. N. GOVINDAN NAIR: So there other areas and this will be an outlet for all are these eight lines; five of them are our goods. Further, it will link up that area passenger-intensive while the other three wil! be helpful for the development no only of Kerala but of the neighbouring States as well. So I think these should be taken up.

> So the first thing to be done is to break away from this policy of concentration on the existing lines. How many years do you want to concentrate on the existing lines? In the larger interests of the transport system in the country, I want the Railway Minister to break away from this policy; otherwise they are going to face a crisis. Now it is only the wagon factories that arc to be closed down, factories owned by private people. But you have got your own Integral Coach Factory. What is going to happen to that? What about your steel plants? What about the Wheel and Axle Section which has been started at Durgapur? And what about the sheet steel produced at Rourkela? There is already a glut as far as steel is concerned. Il you are not going to have extension to new areas and new lines, result will be an all round crisis. 1 think the hon. Ministe/ will take all these matters into consideration and give a new orientation to the Railways in the coming years.

Thanking you.

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श्री महाबीर प्रसाद शुक्ल (उत्तर प्रदेश) : उप-सभाध्यक्ष महोदय, में सबसे पहले मान-नीय रेल मंत्री जी को, उनके योग्य सहयोगियों को और रेलवे प्रशासन को, पिछले अगस्त और सितम्बर के अवसर पर देण में संकट आने पर जो उन्होंने रेल की सुचारू रूप से व्यवस्था की, संचालन किया और जिस में सभी वर्म-चारियों ने कुशकता का, दक्षता का, त्याग का, देशभिवत की भावना का परिचय दिया उसके लिए में उनको बधाई देता हूं । साथ ही अभी हाल में इलाहाबाद में कूम्भ के मेले के अवसर पर उत्तर और उत्तर-पूर्व रेलवे के अधिकारियों ने और सभी कर्मचारियों ने जो लगभग एक करोड यात्रियों के आवागमन की सुखपूर्वक सुविधा की और अपने 40 वर्ष के अनुभव से मैं समझता हं कि इस वर्ष विना किसी दुर्घटना के और विना किसी बड़ी मेजर शिकायत के जो उन्होंने सप्रबन्ध किया, उसके लिए भी में रेलवे अधिकारियों को और विशेष-कर उत्तर और उत्तर-पूर्व रेलवे के अधिकारियों को बधाई देना चाहता हं।

मान्यवर, हमारे स्वतंत्र दल के नेता श्री टाह्माभाई पटेल ने कहा कि इस वर्ष का बजट खनाव की भावना से प्रेरित बजट है। इससे यह स्पष्ट है कि अप्रत्यक्ष रूप से वे यह स्वीकार करते हैं कि इस बजट में सर्व-साधारण के हित की बहत-सी बातें हैं । निस्संदेह इसमें जो किराये के न बढ़ने की व्यवस्था है, सीजन टिकट में कुछ कमी की व्यवस्था है और बहत-सी साधारण उपयोग में आनेवाली वस्तुओं के महसूल में जो कमी की व्यवस्था है वह सर्व-साधारण के हित की बात है। परन्तु, मान्यवर, में रेल मंत्री जी का ध्यान इस बात की ओर दिलाना चाहता हूं जो उन्होंने नमक और कोयले पर थोड़ा महसूल बढ़ाने का इसमें प्रस्ताव रखा है। इससे देश के जिस भाग पर असर पहेगा, जिस जनता के ऊपर असर पहेगा, वह सोचने की बात है। आज जिन स्थानों से नमक या कोयला चलता है, वहां से 800 किलोमीटर से दूर अगर हम चलें, तो हमारे स्थान पडते हैं हमारी सीमा के स्थान, उत्तर और उत्तर-पूर्व सीमा के स्थान जहां के लोग स्वत: बड़े गरीब हैं, जिनका बड़ा कठिन जीवन है और उन सीमाओं पर हमारे शतओं का खतरा है। वहां अगर नमक जैसी वस्तू का या कोयले जैसी वस्तु का कुछ भाव बढ़ जाए, महंगा हो जाए, तो यह उचित नहीं होगा । पहले ही से वहां महंगी चीजें मिलती है, वहां चीजों का अभाव है । हमें इस बात को हमेशा देखना पड़ता है कि जो हमारी कर बढ़ाने की नीति हो उसका देश की कैसी जनता पर प्रभाव पड़ता है और कैसी जनता पर उसका अधिक बोझ पड़ता है। यह नमक इत्यादि पर जो कर बढ़ रहा है इसका बोझां हमारे उत्तर-पूर्व प्रदेश में, असम, नागालैंड और पहाडी प्रदेश में, काश्मीर में, हिमाचल प्रदेश में और उत्तर प्रदेश की उत्तरी सीमाओं में अधिक पड़ेगा । ये ऐसी हमारी सीमाएं हैं जहां हमें जनता की हर प्रकार की सुख-सुविधा की व्यवस्था करनी चाहिए न कि अपने शत् के एजेंटों को यह मौका देना चाहिए कि वह कह सकें कि यह कांग्रेस का शासन जो नमक को करम्बत करना चाहता था, वह सबसे महंगा नमक ही दे रहा है। इस तरह हमारे किसी छोटे काम के लिए बड़ी बातें कही जा सकती हैं, इसका ध्यान रखते हुए में माननीय मंत्री जी से किसी और कारण से नहीं, केवल इसी कारण से कहंगा कि इस नमक को चाहे 800 किलोमीटर के अन्दर कुछ महंगा कर दीजिए, लेकिन इसके बाहर इसको सस्ता कीजिए और कोयले को भी सस्ता कीजिए । यदि इसका थोडा भी महसुल आप बढाएंगे तो इससे उनका संकट बढ़ता है । इसलिए में समझता हं कि ऐसी छोटी-छोटी चीजों की तरफ हमको ध्यान देना चाहिए । भैने आज समाचारपत्नों में पहा कि माननीय मंत्री जी ने इस पर विचार करने का अपना विचार प्रगट किया है। यदि यह बात सत्य है तो इसके लिए भी मैं उन्हें बधाई देना चाहुंगा ।

दूसरी बात, मान्यवर, में यह निवेदन करना चाहता हं कि जो बिना टिकट के याता का रोग

1966-67

[श्री महाबीर प्रसाद शुक्ल]

हमारी इस रेल में एक शास्त्रत रोग हो गया है. हमको सोचना चाहिए कि यह रोग क्यों है। किसी रोग का सही-सही निदान किये विना हम उस रोग को दर नहीं कर सकते। यदि इम देखें कि टिकट के विना कीन लोग याना करते हैं तो हम पाते हैं कि उनमें दो तिहाई से अधिक विद्यार्थी होते हैं जो प्रति दिन अपने गांवों से जिले के सदर मुकाम तक आते जाते हैं, कुछ विखारी होते हैं, कुछ ऐसे लोग होते हैं जिनके पास पैसा नहीं होता है और वे रोजगार के लिये बम्बई, कलकत्ता और दिल्ली आदि नगरों को जाते हैं, कुछ ऐसे लोग होते हैं जो असामाजिक तत्व हैं और जो चौरी के लिये, जेबकतरी के लिये और ऐसे ही कामों के लिये जाया करते हैं बीर कुछ ऐसे लोग होते हैं जो मजदूर हैं, छोटे-छोटे बैडर्स है और जो रोजाना गांबों से महरों में जाया करते हैं । परन्तु इनमें अधिकांग संख्या ऐसे विद्यार्थियों की ही है जा प्रतिदिन अपने घरों से शहरों को जाते हैं और उनको जाना पडता है क्योंकि शहरों में उनके लिये न छातावास हैं और न उनकी प्राइवेट मकान मिल सकते हैं और यदि मिल भी सकते हैं तो बहुत महंगे मिलते हैं। उनके मां वाप थोडी सी आमदनी वाले होते हैं। वे या तो किसान हैं या छोटे-छोटे गांव के कर्मचारी हैं जिनकी आय इतनी अधिक नहीं है कि वे इतना बोझ उठा सकें। मैं देखता हं कि जो सीजन टिकट का रेट इसमें दिया हुआ है वह 45 और 50 मील तक 16, 20 और 77, 40 पै॰ प्रति मास है और ऐसा नहीं है कि वे इसकी व्यवस्था कर सकें। यदि ऐसा वे कर सकते तो शायद शहरों में किराये का मकान ले करके रहते । इसलिये मैं समझता हं कि इस रोग का इलाज करने के लिये कोई साहसी और कांतिकारी कदम उठाना चाहिये । हमारे माननीय मंत्री जी को अपने देश के सामाजिक जीवन का पिछले 40 वर्षों का अनुभव है। वे बड़े साहसी और कल्पनाशील विचारक हैं। पिछले दो तीन वर्षों

में मनन और चिन्तन करने के बाद मैंने यह साहस किया है कि मैं उनके सामने एक साहसी कदम का सुझाव रखं। मैं यह कहना चाहंगा कि अपने गांव से अपने जिले के हैडक्वार्टर तक आने जाने के लिये वे सब विद्यार्थियों की फी पास दें और हर एक गाड़ी में. जो पैसेंजर गाड़ी हो, उसमें एक ऐसा कोच रखें जो स्टडेंट्स कोच कहलाये। यह लगता है एक यटोपियन आइडिया, लेकिन में समझता हं कि हमारे देश की रेल व्यवस्था यदि वास्तव में समाज की सबसे बड़ी अंडस्टेकिंग है तो उसका सबसे वड़ा लाभ देश के भावी नागरिकों की होना चाहिये। यदि वे ऐसा कदम उठायेंगे तो इससे देश के भावी नागरिकों के निर्माण में योग मिलेगा नयोंकि आज जो बिना टिकट चलने के कारण उनमें उद्दंडता की प्रवित होती है, देश की सम्पत्ति के प्रति विरोध की भावना होती है और देश के शासन के नियमों का उल्लंघन करने की प्रवित्त होती है, यह सब दूर होगा और उनको इस देश की रेलों से ममता होगी, उनमें अपनेपन का नाव जागेगा और सारे देश के विद्यार्थी जो आज हमारे विरोधी दलों के कुचक में आ करके जब कभी कोई प्रदर्शन करते हैं तो रेल इत्यादि की सम्पत्ति को लूटने और जलाने की ओर उनकी प्रवृत्ति होती है, कल से वही उसके सबसे वडे रक्षक हो जायेंगे। इससे हमारे माननीय मंत्री जी की दो समस्याएं दूर होंगी। एक तो यह बात होगी कि जो बिना टिकट यात्रा करने वाले हैं उनमें दो तिहाई ऐसे ही कम हो जायेंगे दूसरी वात यह होगी कि ये भावी नागरिक चरित्रवान बनेंगे, नियमों की पाबन्दी करने वाले होंगे और इस रेल की सम्पत्ति के एक बड़े रक्षक बन जायेंगे। इसलिये में यह सुझाव उनके सामने रखता हं और यह समझ कर रखता हं कि जो एक अनभव की वात है उसके अनुसार इस वीमारी को दूर करने वाले इलाज की तरफ ने एक साहसी कदम उठाने का प्रयास करेंगे।

मान्यवर, मैंने देखा कि इस बजट में इस बात की व्यवस्था है कि हमारी सीमा प्रदेशों

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में, विशेषकर असम की ओर वहां कुछ नई रेलवे लाइनें बनाई जायेंगी और ब्राड लाइन ले जाई जायेगी। मैं समझता हं कि रेल-पथ का भावी विस्तार हमेशा देश का वाणिज्य बढाने की तरफ, उद्योग बढाने की तरफ और देश की रक्षा को दृष्टिकोण में रख कर करना चाहिये । देश का हमारा उत्तरी भाग, काश्मीर से लेकर, हिमाचल प्रदेश से लेकर, उत्तर प्रदेश के उत्तरी भाग से लेकर असम तक ऐसा है जिसमें न ब्राड गेज लाइन है, न कोई ऐसी सीधी लाइन है जिससे हम आसानी से यातायात कर सकें। पिछले चीन के हमले के वक्त में इस कठिनाई का अनुभव हमारे प्रशासन ने किया । मैं समझता हं कि इस सारे प्रदेश में रक्षात्मक दृष्टि से रेल का जाल बिछाने के लिये एक सुनियोजित योजना बनाने की आवश्यकता है। एक वर्ष या दो वर्ष का यह काम नहीं है, लेकिन इस ओर कदम बढाने की जरूरत है।

मान्यवर, मैंने देखा है कि रेलवे के अस्पतालों में जो रेल की दुर्घटनाओं से लोग आहत होते हें उनके इलाज की समचित व्यवस्था नहीं होती है और कहीं समुचित साधन भी नहीं हैं। कानपुर और इलाहाबाद के बारे में मुझे जानकारी है कि वह गर कहीं कोई रेल दुर्घटना हो जाय और किसी का हाथ पैर कट जाय तो उसको रेल के अस्पताल में न ले जाकर के जो दूसरे राजकीय अस्पताल हैं उनमें उसकी व्यवस्था होती है। हम यह चाहते हैं कि रेल की दुर्घटना से जो आहत हों उनका मण्त इलाज करने की व्यवस्था खास करके ऐसी बड़ी जगहों में रेल के प्रशासन के द्वारा होना चाहिये और उनके अस्पतालों में इस प्रकार की व्यवस्था होनी चाहिए कि वे हर प्रकार की कठिनाइयों को दूर कर सकें और जो लोग आहत हों उनके इलाज का प्रबन्ध कर सकें। यहां तक आज होता है कि रेल कर्मचारी और जो उनके 'ऊपर अवलंबित होते चनके हिपेंडेंट, उनके भी मणत इलाज की वहां व्यवस्था नहीं है। इतना ही नहीं कुछ ऐसी भी अमान्षिक और निर्मम बातें मेरी जानकारी में आई हैं कि रेल के छोटे-छोटे कर्मचारियों के बाप या उनके भाई किसी से स्टेशन पर मिलने आयें और दर्घटनाग्रस्त हो गये तो उनका इलाज वहां होता नहीं और अगर दूसरे अस्पताल में इलाज के लिये वे छुड़ी चाहते हैं तो उनको छुड़ी भी नहीं दी जाती है और उनको मजबूरन नौकरी छोड़नी

कोई भी व्यक्ति अपने भाई या बाप के इलाज के लिए रोजो को छोड सकता है. लेकिन उनकी सेवा नहीं छोड सकता । एसी कठोरता हुई है और ऐसी कठोरता मेरी जानकारी में ब्राई है। मैं समझता हं कि न केवल यही बल्कि रेल दर्घटना से जो कमंचारी आहत हों. उनके उत्तराधिकारियों को पेंशन की तथा अन्य सहायता का प्रबन्ध होना चाहिए। उनके वारिसों की शिक्षा आदि का प्रबन्ध होना चाहिए। मेरी समझ में यह रेलवे प्रशासन की जिम्मेदारी होनी चाहिए । मझे सारा साहित्य पढने से यह पता नहीं लगा कि इस सम्बन्ध में हमारा रेलवे प्रशासन क्या करता है क्या नहीं करता है।

मान्यवर, रेल के प्रशासन में जो पदोन्नति आदि होती है उस बारे में बहुत सी आलोच-नाएं हुई। मेरी भी जानकारी में कुछ ऐसी बातें आई हैं जिनसे यह लगता है कि जो नियम है उनका ठीक से पालन नहीं होता बल्कि उन नियमों का उल्लंघन होता है, कृपा पानों के हित में होता है। मुझे ज्ञात हुआ है कि गड, वेरी गड और आउटस्टैडिंग रिमार्क्स होते हैं। अगर विशेष रूप से 'आउटस्टैंडिंग' रिमार्क दे दिया गया एक मतंबा भी एक हवाई स्कूल की योग्यता बाले आदमी को तो उसे एक बी॰ ए॰ पास आदमी के मुकाबले, जिसका हमेशा वेरी गुड वकं का रिकार्ड है, प्रमोशन मिल जाता है। ऐसा करने से प्रशासन में फैबरिटिज्म की बहत गुंजाइण रहती है। कोई भी व्यक्ति अपने रिश्तेदार या कृपा-पात को एक आउटस्टैंडिंग एन्ट्री दे कर दस-बीस अथवा दर्जनों आदिमियों के ऊपर कर सकता है। इसलिए ऐसे नियम बनाने चाहिए जो फूल-प्रफ हों जिस में किसी व्यक्ति को अनुचित लाभ न मिले । नियम ऐसे होने चाहिए कि कोई व्यक्ति बेईमानी करना चाहे, बदनीयती करना चाहे तो उस मंगीनरी में श्रि महाबीर प्रसाद शक्ली

Budget (Railways)

न कर सके। इस प्रकार के नियम बनने चाहिए । इस प्रकार के नियम हों तो उनका ठीक-ठीक पालन हो, और अगर उनके पालन में दुव्यंवस्था हो सकती है तो उनको रिवाइज करने की आवश्यकता है।

[Time bell rings.]

मान्यवर, में दो मिनट और लुंगा कुछ आवश्यक वार्ते निवेदन करने के लिए। मैंने यह भी देखा है कि जोनों म आपस में सहयोग और कोआर्डीनेशन नहीं है। ऐसा मालुम पहता है कि जितनी जोन हैं उतने देश की रेखवे हैं, वह भारत की रेलवे नहीं हैं। उनकी सरविसेज डिस्इंटीग्रेटेड हैं। अगर एक जोन के लोग दूसरी जोन में जाना चाहें--अगर अफसर कभी स्वीकार करते हैं --तो उनको लोएस्ट जगह पर लेते हैं। मैं यह मानता हं कि सारे देश की रेल की व्यवस्था एक होनी चाहिए और उसकी सरविसेज का एक मान होना चाहिए और एक जगह से दूसरी जगह आने में नियमों के अन्तर्गत ऐसी सुविधा होनी चाहिए कि किसी का अहित न हो।

मान्यवर, जो दूर तक की यात्रा करने केलिए कोचेज लगाई जाती है उनका एक विशोष नियम है कि या तो गाड़ी के सबसे पीछे लगती हैं या सयसे आगे लगती हैं जिसके कारण दूर की यावा करने वाले मसाफिरों को वे स्विधाएं जो रेलवे स्टेशनों पर मिला करती हैं सम्भव नहीं हो पाती और यदि उसमें अटेंडेंट नहीं हुआ तो और भी असम्भव हो जाती है। इसलिए में समझता हं कि उनको किसी ऐसी जगह लगाना चाहिए जिससे दूर के मुसाफिरों को नजदीक के मुसाफिरों की अपेक्षा ज्यादा सुविधा मिल सके ।

रैल अधिकारियों की सेन्स आफ ड्यूटी की तरफ भी में ध्यान दिलाना चाहता हं। दिल्ली से गाड़ी चलती है, दो मर्तबा मझे अनुभव हुआ। अपर इंडिया 14 डाउन में 1964 में जब यहां के इस सदन के कई माननीय सदस्य सफर कर रहे थे, इलहाबाद जा रहे थे पंडितजी की अस्थियां जाने के कुछ पहले-उसमें दिल्ली से यहीं से पंखे नहीं चल रहे थे और इलहाबाद तक शिकायत करने के बाबजद कोई व्यवस्था नहीं हो सकी । दूसरी गाड़ी जब यहां से चलती है तो नहीं देखते कि विजली ठीक है या नहीं, पाखाना साफ है या नहीं। जितनी यह सारी चीजें हैं उन्हें न कोई काम करने वाला, और न ही स्परवाइजर वेखता है। एक बार ऐसी घटना नहीं हुई है, दो बार हुई है और प्रायः ऐसा होता है कि अगर यहां से ठीक नहीं चली तः बाद में कभी भी-इलहाबाद तक का मेरा अनुभव है-- ठीक नहीं होती । दूसरी बात यह कि जो छोटे कर्मचारी हैं, अटेंडेंट लोग हैं उन वैचारों के लिए, अगर वे इलहाबाद, मगलसराय या कानपुर से दिल्ली आएं तो यहां रहने की कोई व्यवस्था नहीं है।

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[Time bell rings.]

मान्यवर, में दो मिनट और लेना चाहता इलहाबाद, लखनऊ और कानपुर की रेलों की व्यवस्था के सिलसिले में । कानपुर और लखनऊ के बीच बहुत मजदूर चलते हैं। शाम को उनके लखनऊ से आने के लिए कोई एक्सप्रेस गाड़ी नहीं है। हमारे कुछ माननीय सदस्यों ने बहुत लिखापड़ी की है और में भी एक सुझाव देना चाहता हूं। वहां से दो गाड़ियां एक दो बजे और दूसरी 3. 10 पर चलती है। उसमें से किसी एक को साढ़े पांच वजे चलाने की व्यवस्था कर दी जाए। इसी प्रकार से इलाहाबाद और लखनऊ के बीच फास्ट ट्रेन नहीं है। अभी सहारनपुर पैसेंजर को 5 घंटे में चलाने की व्यवस्था की गई है। यह लखनऊ से इलाहाबाद आने के लिए है, लेकिन सबेरे इलाहाबाद से लखनऊ के लिए कोई फास्ट गाडी नहीं है। वहां में एक गाढ़ी दो बंजे रात चलती है और सुबह 9 बज पहुचती है। अगर उसको 4 या 5 बजे चलाकर 10 बज पहुंचाएं तो यह शिकायत दूर हो सकती है।

THE VICE-CHAIRMAN (Shri M. RUTHNASWAMY): The hon. Member lias five minutes. exceeded his time limit by Mr. Sham Nath.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): Mr. Vice-Chairman, more than fifteen hon. Member.; have participated so far in the general discussion of the Railway Budget, and it has been heartening to listen to their speeches as in most of them tributes have been paid to the Railways for the services which this largest public undertaking has been able to render to the community during the post-independence era. Ihe impressive performance of the Railways has been mainly due to the progress that they have made during the last eighteen years, and more than anything else the most glaring aspect about the Indian Railways is that they are among the few in the world that are operating at a profit. Similarly it is a matter of gratification that almost all the Members who have spoken have expressed their Railways during the Indo-Pakistan conflict.

Sir, it was not only during the last conflict with Pakistan that the Railways rose to the occasion, but in 1962 as well when ihe Chinese aggression suddenly flared up, the ability of the country's railway system to swiftly swing into high gear to support the national effort was amply proved. It is true that the impact of the recent conflict was for obvious reasons greater due to various factors, because it generated a much higher traffic volume at greater intensity. But whatever glorious performance the Railways were able to put up the credit for that goes to hundreds of our devoted and conscientious officers and thousands of workmen who without caring for their lives continued discharging the onerous duties with a sense of highest dedication. Shri Chamanlal was one of such brave men who met his mortal end which was glorious and has made him immortal.

country owed a special debt of gratitude to reduction in Railway expenditure. those who sacrificed their lives in the last Jndo-Pakistan conflict and that their widows modernisation of techniques like dieselisaand dependants should be given all possible ition and electrification is leading to unrelief and help. I wish to say that a deci-j sion employment. It is not correct that 500 has already been taken to give the { •widows of those killed pension in addition J

to gratuity and compensation. And besides that every effort will be made to give them employment. They will get a substantial relief from the Railway Minister's Fund also, Shri Dahyabhai Patel who initiated the discussion complained that the Budget was election-oriented and that no imagination and initiative had gone in framing the Budget proposals. He took exception to the imposition of 3 per cent surcharge «n goods freight rates. The complaint that the coming elections have in any way influenced the Railway Budget is incorrect. The Budget is actually realistic and is based on the exigencies of the situation obtaining as a result of the coming into operation of certain factors over which the Railways have no control. If the Budget had been really election-oriented, probably an effort would have been made not to impose a surcharge of 3 per cent on goods freight rate.

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Another complaint which the same hon. Member made was that while at one stage the Railways had given an indication that railway appreciation of the role played by the wagons would be manufactured primarily and largely in the private sector, the recent decrease in the demand for wagons was badly affecting the private wagon-builders. Shri Dahyabhai Patel stated that since most of the wagon-building factories are situated in West Bengal which is a trouble-spot, a reduction in railway indents would lead to some undesirable consequences. Shri Patel wanted, therefore, necessary steps to be taken to encourage export of wagons. I may assure the hon. Member that whatever steps arc necessary for increasing exports they would be taken, although it would not be possible for the Railways to take more wagons than they actully need.

It is correct that there has been a slight reduction in the capital expenditure of Railways on other accounts also owing to reasons beyond our control. It is natural that this reduction would lead to some hardships and, therefore, it is proposed that 1,200 items which were being imported up till now could be taken up for manufacture by industrialists Mrs. Sathe just now, Sir, observed that the whose factories may be affected by a

Some hon. Members raised the point that

[Shri Sham Nath.] drivers are facing reversion in the Guntakal and Jodhpur Divisions. There has been no dieselisation at all on the Jodhpur Division and there is actually a shortage of drivers. In the Guntakal Division also nobody has been reverted

While it is true that in certain areas where diesel and electric traction has been introduced the use of steam locomotives has come down to some extent, there are other areas where the volume of traffic handled by steam traction is increasing. The surplus steam locomotives from the newly dieselised/ electrified areas are being diverted to these sections to meet the increasing demands of traffic. In fact, we have not given up production of steam locomotives as yet and during the Fourth Plan period we are going to produce as many as 590 steam locomotives for operating which trained staff like loco drivers and firemen would be necessary.

Many hon. Members have, as usual and as is natural, pressed the case for new lines in their own areas. However, as the House is aware, the distribution of the limited resources available between competing claims has been a matter of great difficulty for the Government and the Planning Commission

SHM D. L. SEN GUPTA: Sir, on a point of order. The hon. Minister is reading a prepared speech. So it is not a reply. Before we could finish, he got the statement prepared and now he is reading it. So, it is not a reply.

THE VICE-CHAIRMAN (SHRI M. RUTHNASWAMY): Order, order. The Minister is making an important statement on behalf of the Government. So, he is entitled to read from a written statement.

SHRI SHAM NATH: And the amount tentatively allotted to the Railways during the Fourth Plan is so meagre that, after completing works in progress and undertaking works essential for known industrial demands, there will be little left for construction of lines intended solely to develop backward areas. I may, however, assure hon. Members that within the resources available for new lines, the utmost care will be taken to provide facilities which are most justified and worthy of the highest priority taking into account the transport requirements of the various regions.

Several hon. Members referred to over-crowding in passenger-carrying trains. The Railways are fully conscious of the need to eliminate over-crowding in trains. Within the limited resources available and having due regard to the movement of essential goods traffic, steps are always taken and will continue to be taken to introduce more and more new trains and to extend the runs of the existing trains to meet the requirements of traffic on different sections. For instance, during the year 1965-66, up to 31st October, 1965, a total of 175 trains—102 on the broad gauge, 66 on the metre gauge and 7 on the narrow gauge—have been introduced.

Shri M. C. Shah stated that despite the recommendations of the Railway Accidents Committee, only 300 locomotives had so far been provided with speedometers. Since the Railway Accidents Committee recommended that all the locomotives used for hauling passenger trains should be fitted with those speedometers, I am happy to say that 3,000 locomotives have already been provided with these meters. In addition, diesel and electric locomotives which are mainly used for the haulage of goods trains are also fitted with speedometers.

Shri Kumaran stated that in view of the introduction of the incentive scheme in Railway workshops there should be sufficient capacity for the manufacture of components required by the Railways and it should not have been necessary for them to incur expenditure on opening railway equipment show-rooms. Sir, in case it was possible for the Railway workshops to have undertaken the manufacture of these items it would not have been necessary for us to open any showrooms. But these items which arc of a specialised or proprietary nature require special manufacturing techniques and in most cases special machinery is required for their manufacture. As our Railway workshops arc .not equipped 'for making these specialised items, action has been taken to undertake the manufacture in the Railway workshops of only those items which are not of a specialised nature and which could easily be manufactured in the Railway workshops.

Now, I come to the introduction of more Janata trains and the speeding up of Janata Expresses. Many Members referred to the need for more Janata trains and

speeding them up. Since the first Janata Express on the Indian Railways was introduced in 1948, the number of Janata trains has been gradually increased to 30.

Shri Dahyabhai Patel had suggested the introduction of more air-condition* expresses in the country. Four additional broad gauge air-conditioned rakes are likely to become available by the end of 1966 or early 1967. The proposals for increasing the frequency of the existing air-conditioned services and the intro"-duction of new services will then be implemented.

Subject to the availability of the requisite foreign exchange for air-conditioning equipment, it is proposed to acquire suitable coaching stock for the introduction of bi weekly air-conditioned expresses on one or two important metre gauge trunk routes also.

Shri Anandan suggested that all the trunk talent among railway staff and referred to an staff at Olavakot are being isou-ed. from scrap material. In this regard I have to submit that this particular item was examined were being opened and some schools had been but it was not found economical upgraded but this activity needed expansion as Therefore, there is no question of not enthe present facilities were not adequate. As the couraging mechanical engineering among railway staff.

better and more effective co-ordination the benefit of the railway children. between Railways and road transport.

Shri Kumaran said that the housing problem was very acute and that only 25 per cent, of the Railway staff were housed; the rest had to go in for private accommodation at exorbitant According to the figures with me, during the Third Plan about 70,000 quarters have been added on the Indian Railways at a cost of over Rs. SO crores, and it is estimated that now more than one-third of the railway staff has been housed. Efforts are being made to accommodate as large a number of staff as possible, particularly essential staff who are required to reside near the place of their duty.

Shri Kumaran stated that employees living adjacent to areas where house rent allowance is admissible are not allowed to draw the same on flimsy grounds, and as an example of this type, he quoted the cases of a town a mile away from Palghat and Bhilai. The grant of house rent allowance is regulated with reference to routes should be doubled on a top priority the place of duty. irds house allowance that with the completion of doublings already sanctioned, a complete double line would be available between Calcutta and Delhi, and Calcutta and Bombay via Nagpur. Most of the line between Calcutta and Madras would be line between Calcutta and Madras would the line between Calcutta and Madras would be have been doubled. Further doublings to the line between Calcutta and Madras would be have been doubled. Further doublings to the line station catisfies according to the the line between Calcutta and Madras would by him presumably refers to Qlavakot. Inis also have been doubled. Further doublings station satisfies, according to the during the Fourth Plan are being planned to certificate issued by the Collector of Palghat, cope with the assessed level of traffic on the the condition concerned from 25-10-65 and trunk routes. Mr. Kumaran spoke about the accordingly orders extending the grant of house need to encourage mechanical engineering rent allowance, as admissible at Palghat to talout among railway staff and referred to an accordingly orders extending the grant of house plants among railway staff and referred to an accordingly orders extending the grant of house related to the property of the property of

Shri Mahabir Dass said that new schools

talent House is aware, education is the responsibility of the State Governments, but even so, Mr. M. C. Shah referred to the desirability Railways have provided for the convenience of greater co-ordination between Railways of children of their employees, as a measure of and road transport. In this connection I wish staff welfare, a number of schools where such to say that a Committee on Transport Policy a special measure was necessary. At present we and Co-ordination was appointed some time have about 755 schools, 2 Intermediate back and this Committee has just submitted Colleges, 43 Higher Secondary/High Schools, its report which is presently under the 23 Middle Schools and 687 Primary Schools consideration of the Government. It is hoped at different places. In addition, the Railways that these recommendations will be of groat are assisting a number of private schools run help in formulating schemes to achieve by staff managements in railway colonies for

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[Shri Sham Nath.]

Mr. Kumaran also stated that the inci ease in the number of officers since the last Pay Commission is 200 per cent while the proportionate increase in the number of class III and class IV is much less and that the number of officers should be reduced as much as possible.

During the last five years the strength of non-gazetted staff on Railways has increased by over 1-65 lakhs, whereas the number of gazetted officers has gone up by about 1600 only. The increase in The gazetted strength over the period has been about 36 per cent and not 200 per cent, as mentioned by the hon'ble Member. Due to the execution of the railway development programme involving Rs. 1,600 crores of expenditure on works etc the gazetted strength has had to increased progressively. Thus gazetted officers are engaged in the work of supervising the work of contractors procurement of stores, etc. With the successful completion of a large number of construction works, the number of officers will be suitably adjusted. In fact, the Railway Administration have already been instructed to reduce as far as possible the number of gazetted posts in the construction departments without in any way affecting the pace of construction work still in hand.

Mr, Deb made the point that the Katakhal-Lalbazar railway should be taken over and extended to Aijal and Mizo Hills. Sir, the terrain of this region is extremely difficult and any railway line in this area, besides being very costly to construct and maintain, would have sharp curves and steep gradients which would severely restrict its capacity. The Planning Commission have undertaken a study of the transport needs of Assam and the eastern region which would take into account the relative economics of road, rail and river transport and future decisions in the matter of expansion of transport in this area would have to await their findings. When this report is received, it is hoped, whatever is possible will be done to expand transport facilities in this area.

of the Personnel Department at the Baroda Railway Staff College, subjects such as human problems of management, industries! psychology as an aid to personnel management, morale, employee attitude, motivation, group dynamics, etc. are dealt with in great detail and that these subjects are also included in the refresher courses conducted for the senior officers of the Traffic, Mechanical, Stores, Civil Engineering, Electrical, Signal and Telecommunication Depart-

Sir, Mr. Anandan raised the point that the number of casual labour ranges from 4 to J lakhs. According to him, the Railways are not implementing the orders about making them regular staff with temporary status after six months. In this connection, I would like to say that only such of the casual labour as are employed on works other than Projects for more than six months and who continue to do the same work on which they are engaged or other works of the same type for more than six. months without break are accorded temporary status.

Sir, these were some of the points about which I wished to make my submission. There were references to several particular lines and particular works to which some hon. Members had invited the attention of the Railway Ministry. In regard to them, as was done last year, we would send written replies to the hon'ble Members concerned. In regard to the points which have not been dealt with by me, the Minister of Railways when he winds up the discussion on Monday next will try to deal with them.

SHRI RAM SINGH (Uttar Pradesh): Mr. Vice-Chairman, Sir, I am indeed very thankful to you for giving me this opportunity to participate in the debate on the Railway Budget. The Railway Minister while presenting the Budget for the coming financial year has indulged in self-recommendation as regards the performance of the Railways in the past year and the likely performance in the coming year. I have my reservations in this regard. The Railway Minister has said in his Budget speech that beginning in early fifties, the wagon produc-Shri Thengari suggested that officers tion capacity is now self-sufficient. It has should receive training in 'Industrial Psy- been reported that the wagon building chology'. I am sure he will be glad to know industry will lose at least Rs. 40 crores in that in the course specially meant for officers I 1966 and will find 30,000 workers surplus as a result of the Railway Board's reported

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decision to stop placing further orders for the manufacture of wagons. It is also indicated that no orders will be placed for wagons in 1967. The yearly overall production value of wagons comes to about Rs. 80 crores. Immediately the loss by this to the wagon building industries will be about Rs. 40 crores. The Chairman of the Railway Board, Shri Kripal Singh, said on the 10th of February that over 10,000 wagons were lying idle for want of traffic even in the busy season and therefore the Railways are compelled to restrict their rolling stock manufacturing programme and reduce their purchases. What is not understood about this programming of the railways is that, how all of a sudden it has been discovered that such huge stocks have become idle. It was only in October last year that the wagon builders were called individually and asked why they were not stimulating the tempo of production. If this important industry has to close down for two years, it will not be possible to resume production quickly. The smaller units may have to close down permanently. The Railways were at one time very anxious that the manufacture of wagons should be taken over by the private sector and many industrialists were induced to put up wagon building plants. Some plants could not come up to their full production schedule due to several unforeseen reasons such as delays in acquiring of land, getting power, etc. Now that they are ready for full production, there are no further orders resulting in huge losses and labour troubles. (t is good to read from the speech of the Railway Minister that an Indian manufacturer has successfully competed for and secured an export order for 480 goods wagons valued at Rs. 1.6 crores and there is hope of securing more export orders. If the Railway Minister in cooperation with the Minister of Trade could arrange for large export of wagons, it would help the wagon builders as well as the Government to earn muchneeded foreign exchange. It will also prevent large-scale unemployment. Mr. Sham Nath, the Deputy Minister, has assured us to do the needful in this regard.

In spite of the surplus budget which has been presented the Railway Minister has imposed a surcharge of 3 per cent, on goods freight rates. On the one side we talk of price stabilisation while on the other

we do not hesitate in imposing additional burden on items of basic needs for the industries. Can the Railway Minister say that the increased surcharge on the movement of coal and coke would not seriously affect the production costs of several important items? The Railway Minister has himself conceded that the additional surcharge would affect as much as 42 per cent, of the coal traffic and 52 per cent, of the salt

This is indeed a very discouraging prospect on both the industries as well as for the public in general. When we talk of increased industrial activities in our country because of the planned policy which the Government of India is pursuing for the last 15 years, it should have been possible for the Railway Minister to lessen the burden on the industries Coal and coke are the important factors in the industrial development of our country and any burden on these would definitely discourage the industrial growth. I am sure the Railway Minister's attention must have been drawn to the Press criticism in this regard. The 'Economic Times' of the 16th February, 1966 writes:

"The vicious spiral of rising costs which Railway Budgets have over the years in turn touched off and absorbed, has progressively impaired the strength and resilience of Railway economics. The result is that we have the unedifying prospect substantial cut-backs in development plans for the forthcoming year, in spite of the fact that the foreign exchange component of Railway expansion schemes has been progressively reduced." "The Commerce Weekly' of 19th February, 1966 has endorsed the 'Economic Times'. It says Inter alia:

"How the alternative of adding to the costs and prices of commodities to an upward adjustment of freight rates is deemed desirable pass one's comprehension. After all if one is not going to pay more for travel, he is going to pay more for the goods he buys".

As regards the originating traffic the Railways expect that the target of 10 million tons for the year 1965-66 would be realised. The Railway Minister has anticipated an extra 12 million tons in originating traffic over and above the level of 204 million tons

[Shri Ram-Singh.l for 1965-66. It is however too early to judge that this target would be realised. Because of the conflict with Pakistan in September last year there was an increased movement of traffic but the same continues no more. Because of the foreign exchange crisis in our country, the industries are starving for want of basic raw materials which have to be imported from several countries. If the industrial activities in our country are decreasing for some time past, one is not sure how the Railways can anticipate increased freight traffic during the coming financial year. The only additional traffic which the Railways are likely to carry is that of foodgrains under P.L. 480 etc. from ports to the various distributing cen-

. The food Minister has frequently observed that as against 8 per cent, deficit of the country's overall requirement of foodgrains 15 per cent, are destroyed by rats, etc. for want of storage and communication facilities from the producing centres to the distributing areas. Is it not high time that Ibe Railway Ministry starts connecting all the food producing centres with the distributing centres? Unless the agriculturists have the proper facilities, much of the produce is wasted because of delays in transporting them to the Mandis. I hope this fact will be borne in mind by the Railway Minister.

I am of the opinion that at least one-third of the total allocation for development should be spent on laying new lines and also doubling the existing ones. From the report which the Railway Minister has supplied, I find that during the past year hardly any new lines were opened except where the Railways were forced to open for catering to the requirements of big projects in the public sector. The private sector has got the step-motherly treatment as usual even at the hands of the Railway Ministry which cannot exist without the patronage of the private sector.

The Railway Minister has stated in his speech that some of the trains particularly the Howrah-Delhi Mail and the Howrah-Madras Mail now run much faster. The speed of these trains cannot be called fast if we compare them to the speed of trains in some of the other countries. We must learn something from Japan in this respect. The Japanese National Railways have ac-

quired a prestige in the entire world. The speed of their train on a particular route is about 200 kilometres per hour. On the other hand where are we? During the last 15 years, we have hardly made any progress in this direction. There is an urgent need for us to look into this matter.

The Indian Railways have a programme of dieselisation and electrification. According to the Railway Minister, by the end of the Third Plan, we will have 465 diesel locomotives operating over 6,000 kilometres on the Broad Gauge and 167 diesel locomotives operating over 2.000 kilometres on the Meter Gauge. This is all very good but for this we will have to depend too much on components and spare parts from abroad. I would like to know from the Minister how much percentage Of the spare parts and components required for electrification and dieselisation will be indigenous and how much percentage will be imported. Some programme for achieving self-sufficiency in this regard should have been there in the Railway Budget.

Allow me to say something about my city, Kanpur. There are far too many railway crossings in Kanpur compared to any other city. It can rightly be termed as a city of railway crossings. The level at these crossings is so bad that cars and even heavier vehicles are shaken to the core. It is indeed astounding to observe people waiting for 20 to 30 minutes at the railway crossings in the 20th century. Is it too much for us to expect from the Railway Ministry to put up a couple of overhead and underground bridges to get over these inconveniences? These bridges if put up can also act as safety valves for accidents which are not uncommon.

As the De-luxe trains are becoming very popular, more such trains should be introduced. There is no De-luxe train running between Bombay and Howrah. It should be started as soon as possible. Overcrowding in the III Class is increasing day by day. Effective steps should be taken to ease this position. There is too much overcrowding at the big railway stations. Parking cars or buying tickets has become a big problem. The Railway Minister himself spoke well of a former Railway employee who is now a Member of Parliament. Why does he not look into the case of another employee, a social worker, and with a good record

of service? I would request him to look into the matter even now and rectify the injustice done to him. I refer here to the case of Shri Mukund Parikh, a former employee of the Railway at Bhaynagar. His case has been raised in this House on previous occasions also. One would have expected a person like Shri S. K. Patil to look into the matter himself, and not just rely on files and be guided by his officers and staff. That so many Members of Parliament of all parties, including his own, have again and again referred to this case should have been enough for the Railway Minister to take action.

Budget {Railways}

Thank you, Sir.

MES MARY NAIDU (Andhra Pradesh) Mr. Vice-Chairman, Sir, I heartily congratulate the Railway Ministry and Ministers in spite of all that was said, within my hearing. from the Opposition, for the very commendable way they worked during the war with Pakistan. In spite of the great emergency the Railways did their work in such a manner that the public did not suffer at all except for being late; except for trains being late here and there we did not suffer at all, and that is really a great asset to the Railway Ministry. The Railway Ministry also deserves congratulations for its able Budget, which shows a surplus of Rs. 29-99 crores. The railwaymen had also served tbe country well, had laid down their lives during the war with Pakistan. I wanted to say that they should be well rewarded, their widows being given work and their children given free education. But the Minister has replied and said that all these arrangements are already made. I congratulate them again.

Since we discussed the Railway Budget laet year, in my opinion many improvements have been done. More trains have been introduced, and in many ways improvement is shown. But the public have become travel-minded and so, still we see the trains overcrowded.

Coming to my own State of Andhra, there is the direct bogie going to Hyderabad from Madras but the coach is always overcrowded; people travel clinging on to the window bars all the way to Hyderabad but, thanks to the Ministry, now I hear that an Express

train direct from Madras to Hyderabad is being started from the 1st of April. But with regard to this I have an appeal, a request, even a demand to be made. It is for that I have come with a broken leg, and sat all this time, and it is this. The train from Madras to Hyderabad, I am told, is going to arrive at Hyderabad in the afternoon, at 12-30 and, again leave by 2 o'clock. Now that does not help Andhra people, Sir, because they do not go to Hyderabad for pleasure. People in general go from Suiurupeta un Vijayawada, and many other people from Nellore, Or-gole and other places—the lawyers and clients particularly Hyderabad, because it is the capital, to attend courts. And for them the train should arrive at Hyderabad at 6 A.M. and leave Hyderabad at or after 7 P.M. Only then the day will be utilised by the people of Andhra. Any other timings will be just useless. So I would request you most earnestly, to see that the train proposed to be started on the 1st of April arrives at Hyderabad at 6 A.M., and leaves only after 7 P.M., so that the people will have some time during the day to do their work. We know that in these days of scarcity of food, spending a night in a hotel in the capital city means that the common man will be ruined. So he must be enabled to go there during the day and leave the place by night. so that he has nothing much to spend there. I hone, Sir, the Railway people will have the consideration to consider these difficulties cf the Andhra people, and just the timings, and if for any reason those timings cannot be adjusted before the 1st of April, my second request is that the bogie that goes along with tbe Grand Trunk Express should be retained till such time as the timings can be adjusted. Otherwise people will suffer a great deal.

Then, Sir, again if one can look back a little bit to the past days, all the conveniences in every direction went to Madras. South in olden days meant Madras. Even our beloved leader, Jawaharlal Nehru, if asked, "What about South, Sir", 'Madras is given", he used to say. But now, Shri S. K. Patil, who is a much widely trave led man, and who knows Andhra well, knows that South does not mean just Madras, and that there is also Andhra which has its own identity.

I would like to bring to his notice one more point and Sir, that is even our Bslaji

[Miss Mary Naidu.]

Hills do not have a fast train, a train for the millions of pilgrims that visit Balaji from al parts of India. I request them not only to lay broad gauge lines from Gudur to Renigunta but also to make the trains diesel trains, so that God Venkateswara's blessings may be showered more on the Railway Ministry as a result of the increase of the pilgrims, and I am afraid the Ministry needs lots of God's blessings, more because of what I just now heard. And before I heard this news I heard Member after Member condemning the Railways and saying that this is wrong and that is wrong, that this must be increased and that must be increased, and all that. If one accident takes place, we are ready to pounce upon them and ask, "Why has this accident taken place?" But just now 18 wagons have been burnt down, and 3 stations have been burnt down, and the fire engine which went to put down the fire has been burnt down. The office of the Divisional Superintendent at Asansol has been attacked. Who is to account for these things? How is the Railway Ministry to cope up with all these losses? Who is to criticise about all those things? We do not seem to be inclined to do that. It *eems we are here only to bombard the Railways. Even when there is one little accident we give a Calling Attention Notice and ask "Why has that accident taken place?" Now which of us are going to rush and ask the parents, ask the children, ask the public, why they have burnt up all those things. And who is the loser? The Railway Administration is the loser. And "Railway Administration is the loser" means that the country is the loser And it is not the Ministry which has to be held responsible for this sort of things, though they may be held responsible in other regards pertaining to their administration. In such things the public are responsible, the Members are responsible and everybody is responsible. I appeal to the whole House to look into this kind of hooliganism and not just brush it aside. Now if the police had been firing there in self-defence, or to put down hooliganism, we are off at the police people and ask the Government, "What actions are you going to take against them?" It is said that there is very great kerosene scarcity in Bengal. From where do they get kerosene oil to pour on these buses and wagons and burn them if there is scarcity of

kerosene? Now to protect those tilings if the police open fire, even then we do not hesitate to ask why they opned fire. How are police to protect us, or how are Railway Ministry to give us more facilities if we go on wasting common property like this?

DR. RAM SUBHAG SINGH: Mr. Bhupesh Gupta is not here to hear this.

Miss MARY NAIDU: I know Mr. Sen Gupta also who had been saying all this it not here. And he had also read some rules saying that justice is not being done. But those rules are meant for everybody. If tomorrow his party comes into the Govemment, those rules will help him to govern the country well. The rules are not meant only for the Congress Party. They are meant to govern our countiy well, to see that discipline is maintained.

Now coming back to the blessings of God on Railway Ministry, I come back to my point and say that the Ministry does need God's blessings, and so, the sooner there is a fast train to Tirupati, the better it is, Sir.

Now again, Sir, there is that question of a train from Ongole via Nagarjunasagar to Hyderabad. The Nagarjunasagar project will be completed in a couple of year's. Here is a vicious circle. Unless there are some factories and some projects, railways wiH not be installed. Unless there are railway*, the projects cannot flourish. Now as soon as this project is ready, we will have the production from twenty-two lakhs of acres to be taken across by the railways. I would request the Railway Ministry to at least survey the land to see how soon things can be started in this area. The population there from Ongole to Guntur district is very high, right up to Nagarjunasagar area and there will be no question of loss or anything. Once the Nagarjunasagar project is completed there will be heavy rush for the production from this area to go out.

One small selfish point I have to make here. I would request the Railway Ministry to see that all the important mail and express trains stop at Nellore station for a slightly longer period. At Nellore station there is always rush and there is hardly time for people to get in or get out of the compartments. These trains may stop there for five minutes. At present they stop only for two or three minutes and people

are always in a hurry and, as I said, there is hardly any time for these large number of people to get in or come out.

Next I come to a few general suggessions regarding improvements. I have to say something about the train attendants travelling on the mail and express trains, particularly those that come from hot places like Madras and Hyderabad to very cold places like Delhi. Of course, this does not strictly concern the Ministry' and it should have been attended to by the immediate bosses. I understand that the warm clothings for these train attendants are never received in time. I asked them why they are not given the warm clothings. They said that the orders are given but the tailors do not bring them in time. Of course, that is not much of an excuse. The poor boys have to come in the cold trembling and they have no berths to rest. It is very difficult. Therefore what happens is they tell a number of lies. Coming to Wardha or Chanda they send a wire saying that they are ill or something and stop away. And the passengers find it difficult without these attendants. I have myself experienced this many times but I forgave these boys because they would hale to come in the cold all the way to Delhi or some other place.

Many hon. Members have complained about the food trays being stacked near the latrines. I have a suggestion to make in this regard. One upper and one lower berths in a first class compartment may be reserved for this purpose. The lower berth may be used for putting the food trays and the upper berth can be used by the train attendant to sleep. Unless some minimum comfort is given to them they cannot possibly take care of the comforts of the passengers.

(Time bell rings]

1 do not want to have any more time bells and so I shall close now. I thank you once again, Sir, for having given me this opportunity to speak. I really congratulate the Railway Ministry for the hard work that the Railways had done during the year. Many new trains have been introduced and a lot of improvement has taken piace. Even if there are a few defects here and there I am sure they will try to overcome!

them next year, provided we do not have this kind of destruction of wagons and so on, coming in between to take out their money and time.

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Only one more point I would touch before I end and that relates to the question of the 300 Class IV employees referred to by Mr. Anandan, who Were promoted to the III Class and then taken away because of the Service Commission candidates. I would request the Ministry to please see that these people are not thrown out, because they had worked for us during the emergency and to make them unhappy would not be right. All the Station Masters and Assistant Station Masters are also very very unhappy and discontented because as a result of the revisions that had taken place many of their juniors had come up in the scale and they remain where they are. If anything could be done for them, the Ministry may kindly try to do and make them happy.

श्री जगत नारायण (पंजाब) : मिस्टर वाईस चेयरमेन महोदय, चन्द दिन हुए वजीर साहब ने, श्री पाटिल साहब ने एक जगह यह बयान दिया कि वह एक बड़े भारी एम्पायर को प्रिसाइड कर रहे हैं। वह एम्पायर इंडियन रेलवेज का एम्पायर है । बिलकुल दरुस्त उन्होंने कहां, वाकई यह इंडियन रेलवेज की बड़ी भारी वादशाहत है और इसका बजट हर साल अलहदा पेश होता है, सालहों साल से, और अब भी अलग पेश हो रहा है। यकीनन यह बड़ी बादशाहत है, लेकिन इस बादशाहत के सम्बन्ध में 'स्टेटसमेन' के फाजिल एडीटर ने कुछ अल्फाज लिखे हैं। मैं बड़े अदब के साथ डाक्टर साहब की खिदमत में अर्ज करता हं कि वे उन अल्फाज को सुनें :

"An empire? Is it a fitting description oi these littered platforms and stinking coaches, the singsong, monotonous drone over microphones; those impolite and ill-mannered inquiry clerks; the shoddy deals for reservations; apathy and incivility at luggage and parcei officers; those packed and crawling passenger trains? It is a realm where efficiency is shown only in tampering without leaving any external tell-tale

[श्री जगत नारायण]

trace with a basket of apples sent by an indulgent mother for her distant son, whose lot it is to get not apples but stones instead."

डा० राम सुमय सिंह : आगे भी है अभी।

र्था जगत नारायणः आगे बहुत तारीफ है, लेकिन उन्होंने दिखाया है कि यह सही तस्वीर है उनके एम्पायर की । हमारे वजीर साहब, डाक्टर साहब, डिप्टी मिनिस्टर साहब वर्कर टाइप के नेता हैं और मिनिस्टर बने हैं वर्कर के तीर पर, मगर जब आप ट्रेबिल करते हैं तो उनके लिए अलहदा सेजून होता है, अलहदा प्लेटफार्म पर खड़ा रहता है। जब गाडी जाती है वह भी गाडी के साथ लग जाता है चलने से एक मिनट पहुले या दो मिनट पहले । उनको पता ही नहीं है कि लोगों को तकलीफ क्या है। अगर कभी भेष बदलकर या वैसे ही गई। क्लास के डिब्बे में सफर करें तो फिर उनको मालम हो कि जाम आदमी जो यह क्लास में ट्रेविल करते हैं उनको कितनी दिक्कत पेश आती ਹੈ।

मैंने पिछले बजट सेशन में डावटर साहब की तबज्जह दिलाई थी दिल्ली के रेलवे स्टेशन की तरफ । वहां पासेल आफिस में जाय, देखें कि स्टेशन का कितना बरा हाल हैं। अब भी हर रोज, हफ्ते में दो दफा तो आना जाना पड़ता ही हैं । वही हाल है, रत्ती भर भी फर्क नहीं पड़ा। इसके लिए में डाक्टर साहब को या मिनिस्टी को इतना धिरमेवार नहीं समझता । दरअसल रेलवे मिनिस्टी में बादशाहत जो है वह या तो **बेय**रमेन, रेलवे बोर्ड की है या रेलवे बोर्ड के भेम्बरान की है। जिस ढंग से काम करना बाहें, वे करते हैं। अभी अभी हाउस में कहा गया कि उनको चिट्टियां लिखी जायें 6-6 महीने जवाब नहीं देते। मेरा भी तज्जर्वा है कि अगर डाक्टर साहब को चिट्ठी लिखी जाय तो चौथे दिन जवाब मिल जाता है, अगर दपतर में लिखें तो दो-तीन महीने जवाब नहीं आता है। तो में गृह समझता हं कि-में शिकायत नहीं कर रहा, में यह अर्ज कर रहा हं- जहां इस आर्टिकिल में तारीफ भी की हुई है, वहां उनके डिपार्टमेंट का, उनके एम्पायर का सही नवशा पेश किया हुआ है। अगर आप जायें, सुबह देखें, जितनी गाड़ियां खडी होती है, उनके बाहर के शीशे टूटे होते हैं, उनका बुरा हाल है। फर्स्ट क्लास के पैसिजर जिसकी आप कैयर करते हैं, ज्यादा पैसे लेते हैं, वहां की हालत जाकर देखें। कोई लाइट बेड के साय नहीं लगी होती, सिर्फ एक लकड़ी का ट्कड़ा लगा होता है। दरवाजे जो हैं वे बन्द नहीं होते, बन्द हो जाते हैं तो खुलते नहीं । यह फर्स्ट क्लास का हाल है। घडं क्लास का हाल तो इससे भी बुरा है। पंखे जरूर लगे हैं, लेकिन हालत यह है कि जब से हमें आजादी मिली है यह बलास का किराया तीन सी गुना बढ़ गया है। मैं सच कहता हं- बाबटर साहब बरा न मार्ने, डाक्टर साहब बढे बाखबर आदमी हैं और मेरे दिल में उनके लिए बड़ा प्यार और इज्जत है-- जब बंटवारा हुआ था तो यकीनन दो महकमा-जात की बड़ी तारीफ थी। 5 P.M

जो हम रिपयुजी उधर से आये थे उन्होंने महसूस किया था कि एक फीज और एक रेलवे का मुहकमा या । रेलवे ट्रेन टाइम पर चलती थी। इसके बावजद कि लोग रेल की छतींपर बैठ कर पाकिस्तान से यहा आये और छतों पर बैठकर गये लेकिन जो आम ट्रैफिक चलता था उसमें बहुत कम तकलीफ होती थी। में डाक्टर साहब को दावत दंगा कि वह एक सटरडे के दिन पलाइंग मेल में जालंधर से यह क्लास में चलें और वह देखेंगे कि वह किस तरह से घडं क्लास के डिक्बे में दाखिल हो सकेंगे। मुझे दैविल करने का पहले भी मौका मिला है और अब भी कई बावजूद इसके कि फर्स्ट क्लास का पास है फलाईंग मेल में थड़ बलास के डिब्ब में बोस्तों के साथ बैठता है। मझे पता है कि

कितनी धक्कमपेल है, एक दूसरे को पृश किये बगैर थर्ड क्लास डिब्बे के अन्दर बैठ ही नहीं सकते । सटरडे और संडे को हालत बहुत ही बुरी होती है । लोग जो ट्रंक होता है उस पर या जो बिस्तर होता है उस पर बैठे रहते हैं और अगर किसी देवी को या गीर किसी को लैटिन में जाना हो तो लैदिन जाने का रास्ता नहीं रहता। इतनी औवरकाउडिंग है। इसलिये में बड़े अदब से डाक्टर साहब की खिदमत में अर्ज करूंगा कि वह इसे देखें। सिर्फ यह अभी डिप्टी मिनिस्टर ने कहा कि हम ओवरकाउडिंग के मुताल्लिक कांश्रस हैं, ठीक है वह कांश्रस तो हैं मगर देखना तो यह है कि ओवर-काउडिंग कम कैसे हो सकती है, थर्ड क्लास के पैसेंजर्स को आप अमेनिटीज क्या दे सकते हैं।

कल हमारे वाइसचेयरमैन महोदय ने कहा कि डेबलपमेंट के लिये पहले आपने 29 करोड रुपया रखा था और इस दफा आपने 22 करोड रुपया कर दिया है हालांकि प्राफिट आपको पहले से ज्यादा हुआ है। जब आपने डेवलपमेंट के लिये-पैसा ही कम रखा है, जब आपको थर्ड क्लास पैसेंजर्स की अमेनिटीज के लिये ज्यादा खर्च नहीं करना है जो कि रेलवे का मेन-स्टे है, जो कि रेलवे की मेन आमदनी का जरिया है वह थर्ड क्लास पैसेंजर है, अगर उनकी अमनिटीज की तरफ ज्यादा आपको ध्यान नहीं देना है तो फिर आप कितना बयान देते रहें कि हम परी कोशिश करते हैं उससे कोई फायदा नहीं पहुंचता है। मुझे भी दूर के देशों में जाने का मौका मिला है और मैंने देखा है कि वहां पर उनको पूरी अमेनिटीज देते हैं, जो उनका लोएस्ट क्लास है वहा ओवर-कार्जीडंग बिल्कुल नहीं होती है। लोग हैरान होते हैं कि हमारे यहां ओवरकाउडिंग क्यों हैं उनके यहां क्यों नहीं है। यह ठीक है कि उनके यहां फर्स्ट क्लास के टिकटों का रिजर्वेशन है जैसा कि आपके यहां रिजर्वेशन है मगर जो निचला बलास है उसके लिये बिल्कुल कोई वहां दिक्कत नहीं होती है, ओवरकाउडिंग नहीं होती है, आदमी आते हैं और बैठ कर चलते हैं, कोई दिक्कत नहीं होती है। तो आपको ओवरकाउडिंग के मुताल्लिक जरूर ध्यान देना चाहिये। रेलवे में ओवरकाउडिंग नहीं होनी चाहिये।

अब में बजीर साहब को दावत दंगा कि अगर उनको कभी मौका हो तो वह यहां का लोको शेड जरूर देखें। क्यों देखें। इसलिये कि रेलवे की जो सारी कार्यवाही है. रेलवे की जो अव्वल कार्यवाही है वह तो इंजिन पर है, जिसको कि मुसाफिरों को दूसरी जगह पर पहुंचाना है लेकिन वहां की हालत क्या है। में समझता हं कि हम सौ साल पीछे हैं दूसरे मुल्कों से लोको शेड में। वाइसचेयरमैन महोदय, अगर आप वहां देखने जायें तो आप हैरान होंगे कि वहां सिवाय एक लेथ के जो कि इलेक्ट्रिक से काम करता है बाकी सारा काम हाथ से होता है। इंजिन का कोई पर्जा खराब हो, यहां तक कि पिन लगानी हो, बैकेट लगाना हो, कुछ हो सारा का सारा वहां हाथ से तैयार होता है, उसके लिये वहां पर कोई आटो-मैटिक औजार नहीं है, उसी तरह का प्राने जमाने का जैसा कि देहात में आग में, कौयला की आग में, डाल कर लोहे का काम करते हैं वैसा ही है और यह सब काम खलासी करता है। आप हैरान होंगे कि वहां पर खलासी मैट्कि पास हैं और मैटिक पास होने पर भी बारह बारह साल तक खलासी रहते हैं, उनकी तरक्की 12 साल के बाद कहीं होती है। वह करते क्या हैं, चोट लगा लगा कर औजार को तैयार करते हैं और यह जो आर्टीजन क्लास है उनकी यह जिम्मेदारी है कि वह पर्जा जो कि इंजन में लगता है उसकी कितनी उस्र है, कितनी देर तक खराव नहीं होगा, यह बाकायदा तौर पर उनसे लिखाते हैं और अगर पहले खराब हो जाय तो उनको सजा होती है, उनको डिसमिस कर देते हैं, उनको चार्जशीट मिलती है और आप देखिये कि वहां बाबा आदमं

श्री जगत नारायणो

के वकर के टल्स हैं, कोई नये तरीके की चीज नहीं है सिवाय एक लेथ के । जैसे कि लुहार देह न में करते थे उसी तरीके से वे मरम्मत करते हैं। जो इंजन कि बाक यदा आटोमैटिक मणीनों से कारखाने से बन कर यहां आता है उनका तीमारदारी यहां लोकीशेड में लोग करते है और हालन क्या है कि जो लोकोशेष्ठ का खलासी है उसको सारी तनस्वाह महीने में 60 या 65 ६० के करीव मिलती है। आप अंदाजा कीजिये कि जो खलासी मैटिक पास है जो कि सारे पूजी को बनाता है और इंजन में लगाता है उसको तनख्याह मिलती है ढाई रुपये रोज जब कि जा मजदूर मिट्टी होने वाला या ईट होनेबाला हमारे यहां जालंधर में है उसको तीन रुपया मिलता है और यहां दिल्ला में भी उसे चार रुपये से कम नहीं मिलते होंगे। ता इस ढंग से खलासी को तनस्वाह दे। वार्ता है और फिर उसका प्रोमोशन जो है वह वह लम्बा चलता है, 12 साल तक यह उ अव यह महि और तब कहीं जा कर फिटा बनता है और फिर भी उसका क्या बनता है। यह जो महकमा है इसका काम है इंजन को चलता स्टेज में रखना, इंजन में जो भी नुक्स है उसको ठीक करना है, उनकी यह जिम्मेदारी है कि इंजन को रानिंग शक्ल देन। है और वह मेहनत से बना कर रखते हैं लेकिन हालत यह है कि बंटवारे से पहले अंग्रेजों के जमाने में जो उनको वेतन मिलता था आज हमारे राज में उससे भी कम मिल रहा है। मेरे पास वह आंकड़े हैं और अगर परसों सोमबार को मौका मिलेगा तो मैं सारे आंकड़े रखंगा। यह जो लोको शेड है, जहां इंजनों की तामीर होती है, मरम्मत होतो है उसको आप विजिट करेंगे, उसको आप जा कर देखेंगे तो हैरान होंगे कि पूराने जमाने के सारे औजार, सारे हथियार वहां पड़े हुये हैं और अगर किसी को एक इंजन ठीक करना है तो उसको घटने तक कोयले के दलदल में खड़ा होना है। मैं मीटर गेज और बाड गेज में भी देखकर आया हूं और वहां

मैंने देखा है कि वह इस तरह खड़े रहते हैं और उनके ऊपर गर्म गर्म राख गिरती है, पानी गिरता है और वह इंजन के अन्दर जा कर उसे ठीक करते हैं, वहां इतनी मर्मी रहती है कि बड़ी मुश्किल होती है और तमाम तकलीफ होती है। लेकिन हालत यह है कि जब वह कहते हैं, मांग करते हैं, कि हमारी तनस्वाह भी दूसरे आर्टिजन के मृताबिक होनी चाहिये तो जवाव मिलता है कि ऐसा पे कमिशन की रिकमेंडेशन में नहीं दिया है। वे रेलवे को गोइंग हालत में, चाल हालत में रखते हैं और कोशिश करते हैं कि कम से कम एक्सीडेंट हो, जब कि इंजन चाल हो, रेलवे देन को लेकर जाय ता वह ठीक चले और वह उसको पूरी तसल्ली से बनाते हैं। तो मैं समझता हं कि वजीर साहब इस तरफ ध्यान देंगे । वह इसको देखने की कोशिश करेंगे तो उनको खद रहन आयेगा कि वाकई ये लोग हैं जो कि इतनी सर्विस कर रहे हैं और सारी रेलवे सर्विस को चला रहे हैं लेकिन इनको पैसा बहुत कम मिल रहा है और इनको मनासिब पैसा मिलना चााहये, तरक्की मिलनी चाहिये और उनको जदीद किस्म के आलात. हथियार, मशीनें महय्या की जानी चााहवें। मैं अर्ज करूंगा कि उनको इनकी तरफ जरूरध्यान देना चाहिये।

मैं पंजाय के मुताल्लिक भी उनकी खिदमत में कुछ अर्ज करना चाहता हूं।

THE VICE-CHAIRMAN: (SHRI M. RUTHNASWAMY): Please finish.

SHRI JAGAT NARAIN: i would like to take 10 to 20 minutes.

THE VICE-CHAIRMAN (SHRI M. RUTHNASWAMY): No, no. Two to three minutes.

SHRI JAGAT NARAIN: Not two minutes.

THE VICE-CHAIRMAN (SHRI M. RUTHNASWAMY): Not more than five minutes. You have already taken 15 minutes.

SHRI JAGAT NARAIN: No. Sir. Not lifteen minutes.

न्य लाईम के मुतास्तिक डिप्टी मिनिस्टर ने कहा कि मौका मिलेगा तो न्य लाइंस हम तामीर करेंगे । मैं उनकी ख़ित्मत में अर्ज करना चाहताहुं कि पिछले दिनों पाकिस्तान के शाथ जंगहर्द तो डबल लाइन न होने की वजह से कठिनाई हुई। यहां दिल्ली से ले कर के अम्बाला तक वाया करनाल, पानीपत तक मेन डबल लाइन नहीं है। जब लड़ाई थी तो सिर्फरात को एक गाड़ी फ्ल(इंग मेल चलती थी, फ्रंटियर मेल चलती थी और उन दिनों जब कि अंधेरा होता था वह महारनपर के रास्ते से आती थी, इसी तरह एक फ्लाईंग मेल चलती थी, दो गाड़ियां चलती थीं । लेकिन यहां इवल दैक बनाया जाय यह निहायत जरूरी है। अंग्रेजों के जमाने में जो बना उनके बाद जब से हमारी सरकार बनी है कुछ बनाने की कोशिश नहीं की । तो हबल लाइन बनाने की तरफध्यान देना निहायत जरूरी है, इसलिये जरूरी है कि यह एक लाइफ लाइन है हिन्दुस्तान की पाकिस्तान और चीन के साथ जंग होने पर, ताकि यहां सामान भी जा सके और सब चीजें उदासकें।

इसके क्राय-माथ, चंडीगढ़ के मृताल्लिक
मैंने पिछली दफा भी कहा था और इस दफा
फिर अर्ज करना चाहता हूं कि बजट में इस
दफा भी चंडीगढ़ को मेन लाइन में
लाने वा कोई इंतजाम नहीं किया गया है।
मैं समझता हूं चंडीगढ़ वह "शोपीस" है जहां
पं० जवाहरलाल नेंहरू सारी दुनिया के व्ही०
आई० पीज को ले जाया करते थे और
आज भी वही हालत है कि जो भी कोई बाहर
से आता है उसको चंडीगढ़ ले जाते हैं।
ठीक है, वे रेलगाड़ी से नही आते, "बाई कार"
आते हैं लेकिन में समजता हूं फि इसकी नरफ
ध्यान देना चाहिये कि चंडीगढ़ को मेन
लाइन पर लाया जाय। अब वहां गवनं मेंट
कोशिश कर रही है कि अखबारात वहां चले

जायें और अभी। अखबारात वहां जाने का कोई प्रवन्ध नहीं है। सिवाय अम्बाले के, बाकी सारे जालंधर में छपते हैं वे हिन्दी और उर्दू के हैं। वहां इसलिए छपते हैं कि जालंधर मेन लाइन पर है, इसलिये चंडीगढ़ को मेन लाइन पर लाना निहायन जरूरी है।

इतके साथ ही माथ यह जो नमक पर 3 परसेन्ट सरकार्ज आपने छोडने का एलान किया है, मैं चाहता हूं यह कोयले पर भी छोड़ना चाहिये। हालन हमारे यहां यह है कि खेमकरण और फाजिलका सेक्टर से पाकिस्तानी लोग जाती दफा वहां कोई दरहत नहीं छोड़ गये हैं सबके सब दरहत काट करने गये हैं, लकड़ी को कोई चीज नहीं छोड़ गये हैं, मकानों की छते उतार करले गये हैं, दरवाजे ले गये हैं, लकड़ो का एक ट्कड़ा वहां नहीं मिलेगा । इस सारे इलाके में जो पाकिस्तान खाली करके चला गया है उनके जलाने के लिये कोबला चाहिये। यही हालत जम्मू और काश्मीर में है, यही हालन राजस्थान के इलाके में हैं। मैं वहां सब जगह तो नहीं गया लेकिन मैंने एक दो इलाके देखे हैं। इनलिये में समझता हं कम से कम यह जो सरचार्ज आप कोयले पर लगा रहे हैं. यह आपको यंजाब में, जस्म और काश्मीर में और राजस्थान में नहीं लगाना चाहिये । आपको यहकह देना चाहिये कि उनसे हम वह नहीं वस्त करेंगे।

मैं यह भी कहना चाहना हूं कि आपने कालका और दिल्ली के दरमियान रिटर्न टिकट का इंग्जाम नहीं किया हुआ है। कालका भी एक प्रामिनेट हिल स्टेशन है, जैसे और हिल स्टेशन हैं। वहीं से सब हिल स्टेशनों के लिये गाड़ियां भी शुरू होती हैं। इसलिये आपको वहां के लिये रिटर्न टिकट का बन्दोबस्न करना चाहिये।

मैं यह भी कहन। चाहताहूं कि जो डीजल कार आप चला रहे हैं पंजाब में,

[भी जगत नारायण]

Budget (Railways)

उनको चलाने वाले जो आदमी आपने बाहर से मंगाये हुए हैं वे 3,000 रु तनस्वाह ने रहे हैं मगर आपके ड्राइवर को सिर्फ 300 रु मिलना है। 300 और 3000 में जमीन आसमान का फर्क हैं। हमारे ड्राइवर भी डीजल कारचला रहे हैं अमृतसर से अम्बाला तक, बिल्कुल ठीक चला रहे हैं और अगर खराब हो जाते हैं तो आपको लोंको जेड में उसकी मरम्मत हो जाती है। तो यह जो तनख्वाह में इतना बड़ा फर्क है, कहा 300 और कहां 3,000 यह डिस्के-पेन्सी बहुत नामृनास्व है।

इसके साथ साथ मैं यह भी कहना चाहता हूं कि जो हमारे टिकट कलेक्टर बिन्डो पर टिकट देते हैं उनको आपने जो बर्दियां दी थीं सर्दियों के लिये वे इतनी निकम्मी थीं कि बिल्कुल मालूम ऐसा होता था कि जाड़ों के लिये बेकार थीं । मैं एक आध हाउस में दिखाने के लिये लाना चाहता था लेकिन ला नहीं रूका, वैसे आपके पास भेज दूंगा । वे तो गमियों के मौसम के लिये कपड़े बनाए गए हैं और सर्दियों में किसी काम नहीं आने । इस तरफ भी आपकी तवज्जह जानें चाहिये।

गार्ड और ड्राइवर की पे में भी डिस-पेरिटी है। एक ही गाड़ी में गार्ड पीछे है ड्राइवर आगे है मगर ड्राइवर की तनख्वाह ज्यादा है गार्ड की कम है। यह जो इस तरह की तनख्वाह में डिसपेरिटी है इसके लिये या तो वेज बोर्ड वनाइये या कमीणन वैठाइये। एक महकमें में तनख्वाह कम है दूसरे में तनख्वाह ज्यादा है, काम उसी तरह का है। इसके मुताल्लिक आपको जरूर कुछ ध्यान देना चाहिये वेज बोर्ड बनाइये या कमीणन बैठाइये, जिस ढंग से भी करना हो की जिए।

M26RS -62410-1-67 GIPP.

एक बात और कहना चाहता हूं कि
आपका कोई बिज सेक्शन है यहां आपके
हैडक्वाटंर में तो बिज सेक्शन ने एड्मिनिस्ट्रेटिव्ह पौइन्ट आफ व्हयू से अपने कुछ
फैजले किये कि बिज सेक्शन के जो
मुलाजिम है वे जालन्धर चर्लें जायें। इस
फैसले को किये हुए कम सेकम तीन साल
हो गए। अब क्या एकावट हो गई मालूम
नहीं। वे जा ही नहीं रहे है, वे भेजे हो नही
जा रहे हैं। मै, वजीर साहव से जानना
चाहूंगा कि इसको फैसला हुए तीन साल हुआ
है कि वे जालन्धर को जायेंगे फिर वे क्यों
जा नहीं रहे हैं, क्या बात है ?

अधिवर में एक बात और कहनी है। बड़ी मेहरबानी की आपके स्टेट मिनिस्टर डाक्टर साहब ने कि फीरोजपुर के डी० पी० आफिस के मुताल्लिक हक्म दिया या कि वह फीरोजपुर में ही रहेगा फिर चर्चा हुई है कि जायद फिर सोच रहे हैं तबदीली करने की । आपने मुझें चिट्ठी तिखी यी और आश्वामन दिया था कि हम तबदीली नहीं करेंगे। फिर से मैं रिक्वेस्ट करूंगा कि जो आपने आश्वासन दिया था और मुझे भी लिखा था, फीरोजपुर को बसने दीजिए । जालंधर में आएं हमें खुकी होती है मगर मैं समझता हूं फीरोजपुर में और जालन्धर में कोई फर्क नहीं है। फीरोजपुर का आफिस रहना में डी० टी० डी० चाहिये नाकि लोग ऐसा महसूम नहीं करें कि यहां से दफ्तर ही लेगये हैं, पता नहीं क्या हो एक बार मैं फिर आपका शुक्रिया अदा करता हं।

THE VICE-CHAIRMAN (SHRI M. RUTHNASWAMY): The House is now adjourned to meet again tomorrow at 11 A.M.

The house then adjourned at fifteen minutes past five of the clock till eleven of the clock on Friday, the 11th March, 1966.